

[Shri A. Sunna Sahib]

ed after a great deal of trouble and agitation, how it is functioning for the past two decades etc.

In view of this, I appeal to the hon. Minister of Railways to have the proposal of forming a new Division in Trivandrum but major portion of existing Olavakkot Division should be retained without which it can never become a compact, viable economic unit of Railways and which will consequently make it a sick unit.

12.53 hrs.

RE. SUPPLY OF PARLIAMENTARY PAPERS IN HINDI

श्री हुकम देव नारायण यादव (मधुवनी) : मेरा व्यवस्था का प्रश्न है कि मैंने कई बार आप के सचिवालय को पत्र लिख कर दिया है। मैंने यह निवेदन किया है कि हम लोग उतने अंग्रेजी जानते वाले नहीं हैं, लेकिन फिर भी मत्रियों के द्वारा जो लिखित उत्तर हमारे निवास स्थान पर भेजे जाते हैं वे अंग्रेजी में भेज दिए जाते हैं और जो आप के सचिवालय से भी पत्र जाते हैं वे भी अंग्रेजी में भेज दिए जाते हैं। तो या तो हम को सब हिन्दी में भेजवाइए और नहीं तो हमारे निवास स्थान पर एक दुभाषिया रखवा दीजिए जो हमें अंग्रेजी की हिन्दी बता दिया करे। दोनों में से कोई इस्तजाम कर दीजिए।

MR. SPEAKER: I shall see that your papers are sent in Hindi. Such of them as want papers in Hindi, should be supplied only in Hindi. I am going to direct the office to that effect.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given a notice about Mr. Patel and Mr.

Palkhiwala that they were directors of a company.... (Interruptions).

MR. SPEAKER: Everything is being considered. Mr. Bosu, should you have two occasions?—one for my consideration and other....

SHRI JYOTIRMOY BOSU: You suppress this. We will all be slaughtered. There is writing on the wall.

MR. SPEAKER: Nobody will slaughter you. And if they slaughter you, there will be lot of flesh!

12.55 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

MR. SPEAKER: The House will now take up further consideration of the following motion moved by Shri Gauri Shankar Rai and seconded by Dr. Sushila Nayar on the 24th February, 1978, namely:—

“That an Address be presented to the President in the following terms:—

‘That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 20th February, 1978.’”

and further consideration of amendments moved on the 27th February, 1978.

Shri Somnath Chatterjee to continue his speech on the Motion of Thanks on the President's Address.

SHRI SOMNATH CHATTERJEE (Jadavpur): Mr. Speaker, Sir, yesterday I was referring to the economic policy of this Government and I also said that in view of the great miseries heaped on a large number of people, on a majority of people, in the country, it is essential that neces-

sary consumer goods should be distributed by the Government through the public distribution system and, if necessary, with some subsidy. In this context, may I read out one paragraph from the *Economic Survey* for 1977-78? It says:

"To sum up, while there is sufficient cause for satisfaction in the performance of the economy in the current year, the shortfalls in the production of commodities, like, edible oils, pulses and cotton, the low rate of increase in industrial production, the increased liquidity in the economy, the sluggishness in increasing output of these commodities, the accumulation of reserves are matters for concern. The emphasis of policy will, therefore, have to be on increasing output of these commodities, providing incentives for larger investment in industry and formulating an overall strategy of growth which will utilise the increasing foreign exchange reserves. The last is most important if the paradoxical situation of a poor country leading abroad—which is what the growth in foreign exchange reserves really amounts to—is to be corrected."

These are very important observations in the *Economic Survey* itself. But we do not find any reflection or appreciation of the seriousness in the President's Address.

There is another very important matter to which there is a passing reference only in the Address and that is regarding the unemployment problem. Nothing has been suggested how to solve the unemployment problem. One important thing is that there is no consideration of the payment of unemployment allowance. These people are unemployed for no fault of theirs. In this connection, I ought to tell the House, through you Sir, that in West Bengal, although we are having financial constraints, as a matter of policy and principle which we follow, the State Government has decided to grant unemployment allowance to

unemployed people whose names are in the employment exchange register for five years. They will get it for three years. In return, they have to render some social service or public service for two days in a week. I hope this example will be taken note of and the Central Government will take serious steps to immediately provide unemployment allowance to the unemployed people and make sufficient funds available to the State Governments who have got the desire, the inclination and the objective of introducing such a scheme as we have done, in spite of financial constraints, in West Bengal only to the extent of Rs. 9 crores for 1,50,000 people. Sometimes, an attitude is taken by the Centre that these are matters only for the States and that the States have to find their own resources. It is the Central Government's policies followed for so many years which have created unemployment in the country with the result that the youth of our country has no future to look for. This should be seriously taken note of.

With regard to planning, one thing which ought to be kept in mind is that the plans are finalised without really taking the States into confidence or without even consulting the States when the Planning Commission's proposals are considered in the Planning Commission. What happens is that the National Development Council is called to sit for a day or two to finalise the Plan or to put a stamp or seal of approval on the Plan. This year, the last Plan has been cut short by one year and it is going to be replaced by another Five Year Plan. The concept of the rolling plan and such other things have come in. It appears that the talk of the rolling plan we apprehend, is really for the purpose of scuttling down or reversing the whole process of planning. The concept of the rolling plan whose real objectives are not known to us, whose real implications are not known to us, has raised serious apprehensions in the minds of the people. The only thing which appears from the state-

[Shri Somnath Chatterjee]

ment made by the Government spokesmen is that the public sector is being relegated to the background and the private sector is being allowed to have a greater freedom in the name of having rural orientation, emphasis on agriculture, small industries and creating an investment climate.

13.00 hrs.

That is what has been stated in the Address. One thing is to be noted and that is this. The President's Address says, "Henceforth emphasis only will be on production of basic needs such as oil, coal, metals, fertilisers and cement. But no more emphasis would be given to capital goods industry or to the public sector and they will be thrown open to the private sector and to competition from abroad with the removal of any import restrictions." We find that the present Government is following unfortunately the same policies which the Congress Government had followed.

AN HON. MEMBER: Worse.

SHRI SOMNATH CHATTERJEE: May be worse. I do not know. It has to be decided and if you feel the pinch of it, you have to appeal to the Government. We request the Government that this is a matter, namely, industrial production which should not be continued to be under the mercy of the private sector which has resulted in the growth of monopoly houses, which has resulted in the concentration of wealth in the hands of a few and which has widened disparity between man and man in this country.

There is no mention of land reforms in the whole of the Address which is the prime need of the country, which is the prime need of the hour, although the Janata Party election manifesto referred to it specifically. But how within one year they are sliding back from it they ought to realise when the poor people of this country are not given any benefit. The land problems are not being solved; the

land continues to remain under the control of the big land-lords who have vested interests.

MR. SPEAKER: Mr. Chatterjee, will you take longer? You have already taken 35 minutes

SHRI SOMNATH CHATTERJEE: Only five minutes.

MR. SPEAKER: After lunch.

SHRI SOMNATH CHATTERJEE: Thank you.

MR. SPEAKER: The House stands adjourned till 2 P.M.

13.03 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at seven minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER in the Chair].

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—*contd.*

MR. DEPUTY-SPEAKER: Shri Somnath Chatterjee may continue.

SHRI SOMNATH CHATTERJEE: I was referring, just before the recess, to the immediate necessity of bringing about land reforms in this country. It is a matter of great tragedy that there is not even a mention of land reforms in the whole address although, as I have said, in the Janata Party manifesto it had gained some prominence. So, we find that much of what was preached before the Election has been forgotten. This is a result of your activities and the consequences of the same can be seen in the PIB Board in the Central Hall....

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, there is no Cabinet Minister here when an important speech is being made. (*Interruptions*).

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I represent the Government here. (*Interruption*).

SHRI K. GOPAL (Karur): But he is not a Cabinet Minister. This is happening every day. The House should not be treated so casually. Sir, you must give a ruling on this.

MR. DEPUTY-SPEAKER: YES, I think some Cabinet Minister should have been present.

SHRI A. BALA PAJANOR (Pondicherry): But today you can excuse them because a retrospect is going on elsewhere. (*Interruption*).

श्री रुद्र प्रताप बाङ्गी (जमशेदपुर) : ये कैबिनेट मिनिस्टर से कम नहीं हैं ।

SHRI SOMNATH CHATTERJEE: I was submitting before the Honourable House through you that in the absence of land reforms if there is emphasis on agriculture and more expenditure is provided for agriculture, it means that the real benefit will go to the vested interests as in the past. That is what the source of strength of the last Government was. I want to say this very categorically that if this Government feels that they can advance this country by compromising with the Kulaks and with big landlords and big traders and monopoly houses—we find that you are gradually diluting the public sector and are not tackling the vested interests and they are going on in the same manner as before, with greater concessions now—you will come to grief very soon and the people of this country who have been denied the minimum facilities, the minimum right of subsistence in this country will not tolerate it for long. That you have already realised. Therefore, these are very important aspects and we find that these have not even been taken note of, not even referred to in passing in the Address, which should be the charter for the activities of the past and for future. There is no mention of these things.

With regard to sick industries in this country, so many industries have become sick. The monopoly houses

and big industrialists have been allowed a free hand for years and years together; they have diverted funds from their companies; they have deprived the workers of their legitimate wages; they have misappropriated monies which should belong to the nation as such. What are the steps taken? Not a single action has been taken against these employers and big industrialists. On the other hand, when the industries become sick and the workers are thrown out of employment, there is nobody to look after them and there is no facility for them. When we go and approach the Central Government that they should take over the sick industries, because the State Governments have no right to take over such industries under the law of the land of this country, there is a stone wall in Delhi. What is to be done? Unfortunately, there is no reference to it. It is essential for revival of the economy, it is essential for the purpose of giving necessary relief to the workers. It is not workers' fault that the industries have become sick, this is the result, culmination of mismanagement, misappropriation under the benign leadership and benign control of the Central Government. It has happened in the past and I am sorry there is no awareness on the part of the Government that it requires a break from the previous tradition, from the previous policies and a break from the previous attitude of hobnobbing with large industrialists and monopoly houses. These are all important matters which should have been taken note of.

Now, there is a reference to electoral reforms, but there is no indication when these will come. What about the proportional representation and what about reducing the age for voting? A large number of youths in this country are deprived of their right of suffrage, but no steps are being taken. One year has already passed, how much time do you require for things which should be taken note of immediately?

[Shri Somnath Chatterjee]

We have been told of introducing prohibition in the country. I am a confirmed tee-totaller, I am not speaking for myself. What is this? You are going to lose Rs. 2000 crores by way of revenue and you have to enforce prohibition by spending another Rs. 1000 crores. And then you will be encouraging bootlegging, you will be encouraging the creation of a new class of criminals. There are many more important things to tackle in this country. By the introduction of prohibition, you are going to throw out hundreds and thousands of people who are engaged in this business. What is your remedy? You are creating more unemployment for satisfying your own fads. I am not advocating that the people should drink more, what I am saying is: follow some practical policy, do something which will be possible to implement. Sir, without eradicating poverty and educating the people and raising their standard of living, you cannot do it. Why are people in the lower strata of society, lower echelons, deprived of all benefits, deprived of ordinary pleasures, relaxation and recreation in the society, go to this extent? Because, that seems to be their only outlet. Therefore, don't go by these fads.

I have to say a word about the foreign policy. We welcome the steps taken to normalise relations with our neighbours as also the steps taken to strengthen relations with the Socialist Republic of Vietnam. But we find that there is some dangerous stress which has been given in the Address on two things, which are very important. One is, on "bilateral relations with Iran", and secondly, the stress laid on "increasing mutual cooperation with Japan". I am quoting from the Address. The position is this. Iran is now trying to take the leadership in West Asia. With a view to get probably Iran's oil-wealth and petro-dollars for this country we are now entering into this kind of relationship. This sort of special relationship is built up with Iran. And, on the

other hand, as I said yesterday, the Iranian students are being hauled up because they protested against the suppression of civil liberties in their country.

There is stress laid on special relationship with Japan. Sir, Japan is playing now the US imperialist game and is helping the puppet South Korean regime to keep Korea divided. Such special relationships with Iran and Japan make our country suspect in the eyes of the third world countries and come in the way of our country playing an important role which it has to play in the third world's confrontation with repression by the imperialist powers, and in developing a stable economic order. This Government has to get rid of its inertia. It has to take radical measures to loosen the stranglehold of big business and of the landlords and the rural vested interests and of the kulaks. You have to be friend the working class. You cannot carry on by keeping the working class away from you. That is what is happening. You have not been able to earn the faith and the confidence of the working class. Your attitude is that there will be no discussion while there is a strike. When there are problems, industrial problems, the Prime Minister said, 'No; I won't talk with such and such people'. These are not the attitudes which you should show if you want to win the confidence of the working class and you cannot rule without the confidence of the working class and the support of the working class. They must make serious efforts in eradicating poverty in this country. In such a situation, Sir, there is no real attempt, no indication of the policy in the President's Address.

श्री हुकम चन्द कछवाय (उज्जैन) :
उपाध्यक्ष महोदय, मैं आपकी व्यवस्था चाहता हूँ, अभी सेंट्रल हाल में एक जाली एम० एल० ए० किसी दूसरे एम० एल० ए० का पास लेकर बैठा हुआ था। मैं आपका ध्यान आकर्षित करते हुए पूछना चाहता हूँ कि क्या सेंट्रल

हाल में ऐसा कोई भी व्यक्ति आ सकता है ?
इस पर मैं आपका निर्णय चाहता हूँ ।

MR. DEPUTY-SPEAKER: Mr. Kachwai, I am very sorry; this is not the way. You please write to the Speaker.

आप इस तरह से सदन का समय नहीं ले सकते ।

श्री फूल चन्द वर्मा (शाजापुर) :
आपका ध्यान आकर्षित करने के बाद भी उस व्यक्ति का छोड़ा जा रहा है । उसने वाच एंड वार्ड को झूठ बोला कि एम० एल० ए० हूँ, उसके बाद भी उसको खिलाफ कोई कार्यवाही नहीं की गई है ।

(Interruptions).

MR. DEPUTY-SPEAKER: Nothing will go on record.

श्री गिरिजानन्दन सिंह (शिवहर) :
उपाध्यक्ष महोदय, राष्ट्रपति जी के अभिभाषण पर धन्यवाद के प्रस्ताव का समर्थन करते हुए मैं चन्द बातों की ओर आप का ध्यान आकर्षित करना चाहता हूँ । ऐसे तो मुझे प्राचीन वार्ते बहुत कहती हैं लेकिन कल अन्तिम समय में श्री स्टीफेन का जो भाषण हुआ, उस भाषण का जवाब यदि कोई मिनिस्टर देता तो अच्छा था, लेकिन मुझे भी उस पर थोड़ा कहना जरूरी है । यदि उस का जवाब मैं न दूँ तो शायद मैं अपने कर्तव्य के पालन में चूक जाऊँ । स्टीफेन साहब ने कल जिक्र किया कि 1975-76 और 1976-77 के दोनों सालों में जो प्रोडक्शन हुआ उस में बहुत अन्तर हो गया और उसका कारण भी उन्होंने इसी भाषण से पढ़ दिया जो राष्ट्रपति जी ने दिया था । उन्होंने कहा कि—

“In some areas of national life, the suppressed feelings of the people have found expression in various forms of protests and agitations”.

देश दो वर्षों से दबा हुआ था वह एक व एक रिलीज हुआ और रिलीज होने पर, छुटकारा

मिलने पर, जो अजादी मिलती है उसमें यह जरूरी है कि लोगों के अन्दर जो भाव छिपे हुए हैं वे जागृत हो । आप एक बांडेड लेबर से जो काम करा सकते हैं वह फ्री लेबर से नहीं करा सकते । तो 1977 का जो साल था वह कोई मामूली साल नहीं कहा जा सकता है । यह हिन्दुस्तान ही के इतिहास में नहीं बल्कि दुनिया के इतिहास में उतना ही इम्पोर्टेंट रखता है जितना कि 1947 का साल ।

“It was not an ordinary year. It was a year of resurrection, a year of revival and a year of uprising”.

इतनी बड़ी उथलपुथल देश में शायद दूसरी बार हुई । जितनी बड़ी लड़ाई डेमोक्रेसी के लिए लड़ी गई शायद दुनिया के इतिहास में इतनी बड़ी लड़ाई और किसी देश में नहीं हुई होगी । इंडिपेंडेंस के लिए लड़ाई बहुत हुई लेकिन जो डेमोक्रेसी हम लूज कर चुके थे जिसे प्रजातंत्र को दूसरों ने हम से छीन लिया था, हमारे अधिकार ले लिए थे, उन के लिए यह लड़ाई लड़ी गई ।

It was the real fight of the humanity for human rights.

हमारे जो राइट्स थे, जो अधिकार थे, उन को छीन लिया गया था और हमारे देश के इतिहास में यह स्वर्गक्षिरो में लिखा जाएगा कि 1977 का वर्ष हिन्दुस्तान के लिए एक बड़ा महत्वपूर्ण और ग्लोरी-ईयर था । ऐसे समय में अगर प्रोडक्शन कम हुआ है, तो इस में कोई गलत बात नहीं है ।

हर देश में जब-जब लड़ाईयां हुई हैं, प्रोडक्शन बढ़ा है, तरह-तरह के नये-नये आविष्कार हुए हैं, बूम-पोरियड रहा है, लेकिन जब लड़ाई खत्म हुई है तो वहां भी स्लम्प आया है । यह कोई नई बात नहीं है, दुनिया के इतिहास में ऐसा होता आया है, लेकिन इस पीरियड में जो चीज हासिल हुई है, उस पर

[श्री गिरिजानन्दन सिंह]

आप की नजर नहीं है। हो सकता है कि प्रोडक्शन में कमी हुई हो, क्योंकि जब आदमी दूसरी तरफ लगा रहता है, तो प्रोडक्शन पर ध्यान कम जाता है, लेकिन आप इस बात को अच्छी तरह से जानते हैं कि उस वक्त हम देश की गुड-विल, लूज कर चुके थे, खो चुके थे, एक ऐसी परिस्थिति आ गई थी कि बड़े-बड़े देशों ने हमें कर्ज देने से इन्कार कर दिया था। उन देशों ने साफ कह दिया था कि अब आप के देश में प्रजातंत्र नहीं रह गया है, हम आपको कर्जा नहीं देंगे। हमारा बैंगिंग-बाउल खाली आ जाता था, कोई भी हम को एक प्रेन अन्न देने के लिए तैयार नहीं था। अगर स्टोफन साहब यहां होते, तो मैं उन से पूछता कि क्या यह एक भयानक स्थिति पैदा नहीं हो गई थी? इन्दिरा जी के दिमाग में उस वक्त भगवान की कृपा से एक अच्छी बात आ गई थी कि उन्होंने यहां इलेक्शन करा दिया, वरना देश की जो हालत हो गई थी, वह किसी से छिपी नहीं है। आप दूसरे देशों के पास अपना बैंगिंग-बाउल लेकर घूम रहे थे, आपने इस देश को इतना बड़ा कर्ज-खोर बना दिया था, कि शायद हम उस का सूद भी चुका नहीं सकते हैं। सूद का बोझ इतना भारी है कि आगे आने वाली पास्टरिटी आप को गालियां देंगी।

मैं आप से एक बात पूछता हूँ— क्या जनता पार्टी के आने के बाद दुनिया में आप का गुड-विल रेस्टोर हुआ या नहीं? दुनिया की मार्केट में गुड-विल का होना सब से बड़ी चीज होती है, नफ़े और नुकसान तो होते ही रहते हैं, कहीं प्रोडक्शन ज्यादा होता है तो कहीं कम भी हो जाता है, लेकिन दुनिया की मार्केट में आप की गुड-विल बनी रहती है, तो आप आगे बढ़ने के बारे में सोच सकते हैं। उस गुड-विल को हमारी सरकार ने क्रिएट किया। आप इस बात को तो भूल गये, लेकिन प्रोडक्शन की कोई

मामूली फिगर बता दी कि वह धट गई है। हमारे देश के लोगों के दिलों में उस वक्त जो रोष था, उस को निकालने का अवसर उन को तब मिला, जब उन को स्वतन्त्रता मिली। ऐसे समय में यह ठीक है कि इण्डस्ट्रीयल अन्न-रेस्ट हुआ, लेबर अन्न-रेस्ट हुआ। आप कैसे उम्मीद कर सकते हैं कि स्वतन्त्रता मिलते ही सब चीजों का मुकाबला कर लिया जाता। उस काल में हम सब लोग जेलों में बन्द थे, पर्ज का डर था, मौसा का डर था, डी० आई० आर० का डर था, जब वह डर हटा, तो यह स्वाभाविक ही था कि लोग अपनी छुपी हुई भावनाओं को जाहिर करते, और ऐसा हुआ, हड़तालें भी हुई, दूसरी चीजें भी हुई। हमारे राष्ट्रपति जो ने भी इन बातों की तरफ अपने एड्रेस में इशारा किया है।

आप इस बात को जानते हैं, पॉलिथामेन्टी प्रेक्टिस में आपने देखा होगा, पॉलिटिकल बुक्स में भी आप ने पढ़ा होगा कि नई सरकार के लिए

First year is the year of preparation for planning and the last year is the year of preparation for elections.

तीन ही वर्ष मुश्किल से उस को काम करने का मौका मिलता है। इस तरह आप का तीन वर्ष का पीरियड अब शुरू हो रहा है। इन तीन वर्षों के बाद ही आप जज कर सकेंगे कि इस सरकार ने क्या काम किया है। साथ ही 30 वर्षों तक पिछली सरकार ने जो कुकर्म या सुकर्म किए हैं उन से मुकाबला करके यह देख सकेंगे कि इस सरकार ने जो कार्य किया है, उसमें कुछ तब्दीली आई है या कोई तरक्की हुई है और उस कार्य से पहले के कुकर्म खत्म हुए हैं या नहीं हुए हैं। उस अवधि के बाद ही आप को जज करना चाहिए कि इस सरकार ने कैसा काम किया है। आप एक ही स्थान में जज

कर रहे हैं कि यह गवर्नमेंट कुछ नहीं कर रही है। ऐसा कहना सर्वथा निरर्थक है।

स्टीफन साहब ने जो कुछ अपने भाषण में कहा है, उस का मैंने थोड़ा सा जवाब दिया है। वैसे अब स्टीफन साहब बड़े लीडर हो गये हैं और वह भी एक ऐसी पार्टी के जिस का नेता एक देश व्यापी राष्ट्रीय संस्था को तहस-नहस करके अपने को ही सब कुछ समझता है, और कहता है—

"I am the Congress." This party is known as "Congress-I", and Mr. Stephen is the leader of the 'great' party.

तो मैं उन से विशेष क्या कहूँ, उन्हें जवाब तो मिलते ही रहेंगे। स्टीफन साहब ने कहा कि इतने कमीशन बैठाने से क्या होता है। उन्होंने यह भी कहा कि जब तक कमीशन की रिपोर्ट आएगी, तब तक शायद आप न रहें। मैं उन से पूछता हूँ कि पिछले 30 वर्षों में कितने कमीशन बैठायें गये थे।

How many Commissions had been appointed by the Congress Government?

और उन का क्या रिजल्ट निकला और उन की जो रिपोर्टें आईं उन पर कितना कार्य किया गया। सब अपना हिसाब किताब दीजिए। मैं आप को दो चार का उदाहरण देना चाहता हूँ इसलिए कि कांग्रेस गवर्नमेंट ने जितने भी कमीशन बैठाने पर लाखों रुपया खर्च हुआ लेकिन एक की भी रिपोर्ट देखने का मौका नहीं मिला और न किसी पर कोई कार्यवाही हुई। मैं आप को दो चार कमीशनों के नाम बताता हूँ :

"Jeep scandal—Reference to Mr. Krishna Menon in the report of the Public Accounts Committee; the famous deal of L.I.C. with Haridas Mundhra and the case of Mr. T. T.

Krishnamachari; Shri K. D. Malaviya's case; Chief Justice S. R. Das's report against Shri Pratap Singh Kairon; the report of Justice Rajagopalan against Bakshi Ghulam Mohammad, the man who was earning Rs. 20.00 per month and who retired from the Chief Ministership of Kashmir with an asset of Rs. 50 lakhs."

उन पर भी कमीशन बैठाया गया और उसके बाद इन्दिरा जी ने उन को 1971 में अपना पार्टी टिकट भी दिया था। ऐसे कितने ही कमीशन बैठे लेकिन क्या आप बता सकते हैं कि किसी पर आप ने एक्शन लिया और उस का कोई रिजल्ट निकला। मैं तो ऐसा समझता हूँ कि उस का रिजल्ट यही रहा कि करप्शन बढ़ी और करप्शन की नींव को आप जितना मजबूत बना सकते थे उतना आप ने बनाया, कांग्रेस गवर्नमेंट ने बनाया और कांग्रेस के बड़े बड़े लोगों ने बनाया। मैं यह जानता हूँ कि कांग्रेस में स्वर्गीय नेता पं० जवाहरलाल नेहरू बहुत आनेस्ट आदमी थे लेकिन वे चारों तरफ से ऐसे लोगों से घिरे हुए थे कि वे कुछ नहीं कर सकते थे।

The corruption in India has grown from above, not from below.

जो भी करप्शन बढ़ा, उस पर इन्होंने इतने कमीशंस बिठाए। मैं स्टीफन साहब को विश्वास दिलाना चाहता हूँ कि मौजूदा कमीशंस की जो भी रिपोर्टें जनता सरकार के सामने आयेगी उन पर यदि सरकार एक्शन नहीं लेगी तो हम लोग खुद जोर दे कर सरकार से एक्शन लेने को कहेंगे। मैं यह मानता हूँ कि कमीशन बिठाने के बजाये सीधे क्रिमिनल एक्शन लिया जाता तो वह सब से बढ़िया होता।

अब मुझे दो-चार बातें अपनी कहनी हैं। राष्ट्रपति जी ने इलेक्शन रिफार्म का भी जिक्र किया है। इलेक्शन रिफार्म

[श्री जिनसे-अल्लखन सिंह]

कानून बना देने से ही नहीं हो जाएगा। इलेक्शन में गवर्नमेंट आफ्शियल्स एम्पायर होते हैं। अगर इनके मन में नेशनलिज्म या राष्ट्रीयता की भावना नहीं होगी, उनके दिल में प्रजा-न्त्री शासन या प्रजातंत्र को बचाने की भावना नहीं होगी तो कभी भी इलेक्शन में सुधार नहीं हो सकता है। आज तक जितनी भी गड़बड़ी हुई है वह सब इन आफ्शियल्स के जरिए से हुई है। इन आफ्शियल्स पर कांग्रेस सरकार के द्वारा दबाव डाले जाते रहे। कांग्रेस सरकार तीस साल तक बनी रही और आगे भी इन लोगों को उम्मीद थी कि वे शासन में बने रहेंगे। आफ्शियल्स भी यह समझ रहे थे कि इन्हीं का राज-पाट रहेगा और जैसे ये कहें वैसे करने रहो। इस सब के कारण ये गड़बड़ होती रही। खेद की बात है कि इतना बड़ा लांछन आज सारे देश का इन आफ्शियल्स पर आ गया है। मैं तो चाहूंगा कि इन आफ्शियल्स के मन में एक कांफिडेंस की, इम्पाशियलिटी की भावना भरनी चाहिए। जब तक इनमें यह नहीं आयगी तब तक इलेक्शन में सुधार नहीं हो सकता है। यह जानना जरूरी है। राष्ट्रपतिजी ने अपने भाषण में कहा है —

"The next five year plan will give particular emphasis to agriculture by restoring to irrigation and communication to rural areas....."

मैं समूचे देश के बारे में तो नहीं कह सकता, लेकिन बिहार के बारे में कह सकता हूँ कि वहां पर बड़े बड़े इरीगेशन प्लान शुरू किये गये। कोसी का, गण्डक का शुरू हुआ और अब बागमती का चल रहा है। लेकिन इनमें से आज तक कोई भी सफल नहीं हुआ। इसके लिए मैं किसी गवर्नमेंट को दोष नहीं देता। लेकिन मैं समझता हूँ कि बिहार एक ऐसा प्रदेश है जहां कि सारी जमीन के नीचे कुछ न कुछ

प्राकृतिक सम्पदा छिपी हुई है जिसकी वजह से प्रदेश धनी हो सकता था लेकिन फिर भी वह प्रदेश सब से ज्यादा गरीब है। इसका प्रमुख कारण मैं गवर्नमेंट लेवल पर पड़े संस्कारों को मानता हूँ। ये संस्कार चाहे कांग्रेस शासन में पड़े हों या ब्रिटिश हुकूमत के जमाने में पड़े हों लेकिन ये संस्कार आज बिहार के पिछड़ेपन का प्रमुख कारण है। वहां जो कास्टिज्म की भावना है, वह बिहार को बढ़ने नहीं देती। बिहार में खानें हैं, बिहार की जमीन उपजाऊ है। वहां नदियां हैं जिनसे बहुत उपज हो सकती है। लेकिन फिर भी बिहार पिछड़ा है। मैं मेण्टल गवर्नमेंट से अर्ज करूंगा कि रिवर वैली की जितनी भी स्कीमें हैं, उनको बिहार को न दे कर भारत सरकार की मारफत पूरा किया जाए। अगर आपने ऐसा नहीं किया तो जिस के हाथ में शासन होता है चाहे वह कांग्रेस गवर्नमेंट हो या कोई और गवर्नमेंट हो, वह इस बात की सब से पहले खोज शुरू कर देती है कि उसकी जात के कितने अकसर हैं या अपनी जाति के व्यक्तियों को किस किस पोजिशन पर रखा जा सकता है। यह वहां की सब से बड़ी बीमारी है। इस बीमारी को उनके लिए छोड़ पाना बहुत मुश्किल हो रहा है।

आप एग्रिकल्चर को बूस्ट अप करना चाहते हैं। इसके लिए यह जरूरी है कि जितनी भी रिवर वैली प्राजेक्ट्स हैं उनको आप अपने हाथ में लें। बागमती योजना जो चल रही है, उस पर करीब बीस करोड़ रुपया खर्च हो चुका है। वह कम्प्लीट फेल्योर है। अब बाढ़ की योजना बना दी गई है। इसकी वजह से समूचा एरिया जो अत्यन्त उपजाऊ है, और जिसे गार्डन आफ इंडिया कहा जाता है एक दम बैरन पड़ा हुआ है, मौजूदा हालत में उस में उपज होने की कोई सम्भावना नहीं है।

मैं खास तौर पर नाथ बिहार के बारे में कहना चाहता हूँ। वह बहुत ज्यादा पिछड़ा हुआ एरिया है। वहाँ कम्युनिकेशन के साधन नहीं हैं। वह नेपाल से लगता हुआ इलाका है, बोर्डर एरिया है। मिलिटरी प्वाइंट आफ व्यू से भी कम से कम वहाँ पर रोडज बना दें तब भी कुछ बात बन सकती है। वहाँ पर रेलवे लाइन नहीं है। उन एरियाज में जो एग्रिकलचर एरियाज हैं उन में आप रेलवे लाइन दे दें तो भी लोगों को बहुत फायदा हो सकता है।

मैं यह भी समझता हूँ कि जब तक नेपाल से हमारा एग््रीमेंट नहीं होगा तब तक हमारी कोई भी नदी घाटी योजना कामयाब नहीं हो सकती है। आपने बंगला देश के प्रति बहुत उदारता दिखाई। लेकिन इधर आप देखें कि जितनी भी नदियाँ हैं वे हिमालय से निकलती हैं और यही नदियाँ ज्यादातर इस एरिया को सिंचित करती हैं। जब तक नेपाल सरकार से आपका एग््रीमेंट नहीं होगा और इन इण्टर-नेशनल रिजर्व के बारे में नैगाशिण्ड्रज करके इन पर दोनों देशों का कण्ट्रोल स्थापित नहीं किया जायगा तब तक कोई भी योजना आपकी कामयाब नहीं हो सकेगी।

भारत और नेपाल में बहुत गहरा सम्बन्ध है, वहाँ के लोग वहाँ और वहाँ के यहाँ बसते हैं। अब सुनने में आया है कि नेपाल में कोशिश हो रही है कि किसी तरह से इंडियन सैटलज को तंग किया जाए और उनको वहाँ से निकाला जाए। विदेश मंत्री का मैं इस ओर ध्यान आकर्षित करता हूँ और प्रार्थना करता हूँ कि इस को वह देखें।

आपने जो समय दिया उसके लिए मैं आपको धन्यवाद देता हूँ।

MR. DEPUTY-SPEAKER: Dr. Henry Austin.

SHRI A. BALA PAJANOR: Sir, it is my turn now because yesterday, Mr Govindan Nair took my time.

DR. HENRY AUSTIN (Ernakulam): Provided you will call me immediately after him, you can ask him to speak now.

MR DEPUTY-SPEAKER: Mr Pajanor, you can speak now.

SHRI A. BALA PAJANOR (Pondicherry): Mr Deputy Speaker, Sir, I think you on behalf of All-India Anna DMK for giving me this opportunity to take part in this motion of thanks for the President's address. I cannot agree with the entire terminology of the motion, as it has been worded. We can only agree with the main portion and we are bound to express our disagreement on many of the items. As many hon. Members have correctly expressed in this House this has been the dullest statement that has ever been made in the Central Hall of Parliament House. It has stated that the President is very happy and is looking forward to a progressive year. In the term that has been prescribed for the Sixth Lok Sabha—for the first time, the monolithic rule has been dislodged and it was handed over to the Janata Party—a period of one year is one-fifth of the term and this cannot be termed as a short period to consolidate their aims and policies and put them before the nation. I was feeling from the outset that it is not only a dull address but an address which refuses to view the problems as they stand today in the country. The President says, he was pained to see the calamity that devastated the southern parts of the country in the form of cyclones and floods. I still hope that the Cabinet system is continuing. Any Cabinet minister speaking inside or outside the House speaks on behalf of the government. I do not know how many

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Members of Parliament have gone through the remark of the Health Minister when he recently visited Andhra Pradesh. He wanted to catch some votes by invoking the power of God. I do not know whether he used it as a Tantric method which he adopts in the Health Ministry for curing people? He said, "You were punished by God by sending cyclones because you did not vote for Janata Party in the last Lok Sabha elections." This is what a Cabinet Minister says and the President says, "This is a national calamity. My government has taken a very serious note of it and has done the maximum for the people concerned within its limited powers." I will come later to the point as to how far they attempted to tackle it as a national issue. But I am very much pained that a Cabinet Minister of this responsible Janata Government, who is very eloquent when he speaks on many subjects, tells our village people, who are not literate according to the letters but who are literate according to common sense and the heritage of our country, that "You have been punished by God because you have not voted for Janata Party". I do not know what he will say now after what has happened in Karnataka and Andhra Pradesh, where the people have given their verdict on the basis of the performance of the Janata Party in the last on year. That is why we should see not only in between the lines and but also the writing on the wall, as Mr. Somnath Chatterjee said. This is my second terms in this House and in my small experience, this is the first time that members from the ruling benches get up boldly and talk about the misdeeds, misfortunes and omissions and commissions of the ruling party. I want to congratulate those bold members from the Janata Party because if I do not do it, it will become a fashion and throughout we will have a feeling that we are having wips on major issues. I am happy and I want to congratulate Mr Nair and many other members who pointed out the glaring

omission and mistakes which have been committed.

Sir, it is being said that constitutional amendments have been made to restore fundamental rights, to give back to the judiciary its powers, to give the executive its right place and to take away authoritarian rule from this country. But I do not know what prevents them from taking off MISA. Perhaps I am afraid power is being tasted very well by the greatest people of the country. Power corrupts and absolute power corrupts absolutely. Having tasted power, they want to keep MISA in a mini form and make other amendments in the Cr.P.C. so that they can detain people without giving any reason. I do not find any reason for their pointing out to the opposition always as if the opposition stood in the way of constitutional amendment. The Law Minister always speaks eloquently about this. They have made four constitutional amendment since the sixth Lok Sabha was constituted. I want them to look into these amendments. They are just paper amendments. When it is a question of judges getting back their powers, article 226 has not been restored to its original position. The entire people voted Janata Party to power with the hope that they will get back their powers, that they will have the right to go before courts and ventilate their grievances. But only the judges have been given back their powers, not the people. The President says, we are trying to amend the Constitution to take away the authoritarian portion that came in the form of the 42nd amendment. But the question is, so far what is the performance? So, on that score we cannot give our consent fully.

The President says, democratic values are being given a new term of life. But yesterday I was amazed to see the Prime Minister say in reply to a question in Rajya Sabha, "I am not prepared to discuss any matter with the parties or groups concerned, whereas I am prepared to

discuss any matter with certain individuals concerned." I do not know where he has found such a kind of democratic norm in the democratic set-up of any country in the past. It is a very vital issue. I have a feeling that there is a generation gap between me and the ruling class. I say this on behalf of the youth of the country, the new generation coming from whatever quarter it may be—maybe CPI, CPM, Janata, AIADMK or Congress. I feel there is difference of 44 years between me and the Prime Minister. I do not find the difference in age alone but in thinking also. I want to listen to my son who is 7 or 8 years old. They must read Alvin Toffler's "The Future Shock". They are not able to see what is going to happen tomorrow or day after tomorrow. They take a complacent attitude. That is why the arrogance of the emergency rule is coming in a new form in the present rule. I did not want to say it in such strong words, but I am forced to say it. It is being said, are we to amend the Constitution forty-two times in 27 years? What is wrong in it? Were our Constitution-makers such perfect omnipresent Gods that they gave us a Constitution which cannot be touched? What is the position of Centre-State relations in the present Constitution? Perhaps they did not touch the portions concerning centre-State powers. I read a beautiful article written by a professor from Bengal as to what are the powers given to the States and what are the powers given to the Centre. This matter has been discussed by not only experts but by those who are having the right to rule the States or at the Centre. If only such kind of people can have an idea as to what is the position of Centre-State relations. In that case, only the Chief Minister of a State and the Central Ministers who have had the privilege of ruling can have a dialogue, not other individuals. Bala Pajanon has never ruled any State nor has Mr Bhattacharya. But it is a question of States versus Centre. It is a question of an institution versus an institution. I was horrified to read

in the Hindustan Times and other papers, the Prime Minister saying "I will not talk". We never listened to such a kind of tone in the beginning of Janata Rule. It was very mild and moderate. They listened to us and we thought, a change has come about. But now it is different. I say this because the President makes a beautiful statement, "Democratic value are being given new term of life". In what fashion? Perhaps it is old wine in a different bottle. That is why I say there is generation gap. When we go back to our constituencies not only in the south but even in Bombay, I see that the verdict of the people cannot be the final end. People are voting in a particular way because you failed to read in between the lines and the writing on the wall. So, I cannot agree with the President's statement that they are trying to give a new term of life to democratic values. I agree that we are free to make certain statements and express our own ideas after the Janata came to power. But expression alone is not the end of the matter. Expression must find place in action. When I say something, there must be some reciprocity. If you have a closed mind and if you are not prepared to listen to me, though you pretend to listen to me, that is not a democratic system. That is why when the Health Minister states that a calamity is sent by God, I feel they are making a mockery of democracy in this country. If this is going to be the system of government, I believe the death sentence for us by the people is going to come not in the distant future but in a year or two. You cannot fool the people for ever. That is why I say that the statement that they are trying to revive democratic values is a misnomer as far as I can see from their actions. The same thing applies to the Home Minister. I refer to these two because they are the top people. When the cyclone devastated Tamilnadu, I wonder how many Central Ministers rushed to our place. For twelve long days, I could not reach that territory. But they were politicalising the issue. Sir,

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you come from Andhra and you know what kind of politics they played from the Centre. It was not human sympathy and under standing that came from the Centre. I do appreciate Mr Bahuguna who came after five days.

But it took practically 15 days for the Prime Minister to visit that place. And the Home Minister has yet to find time to visit that place. They have been bold enough to make comments on us. To what extent was it treated as a national issue? I raised this issue when you argued on the question of grant. I raised the issue when the Calling Attention motion was brought. But to-day I find it mentioned that it was treated as a national issue. Please tell us, in what way you treated it as such.

The Tamil Nadu Government asked for Rs. 200 crores; we then reduced it to Rs. 130 crores. How much did you give? You gave Rs. 33 crores—and in what form? You gave it as Plan aid, in advance. It was not a grant. What is the Plan aid that you are giving? How do you come forward with such a blatant untruth and tell us that this problem was treated as a national issue?

What about Andhra Pradesh? They asked for Rs. 340 crores. You gave Rs. 63 crores. Can you come forward and say that you treated this problem as a national issue? On the contrary, I can cite a solid example which I saw. A corpse was lying for 7 days, because of a fight between the Central Government—or the Railways—and the State Government. They were not in a position to decide, in what territory it was lying. It was photographed and shown all over the world. This is how you treated this problem of cyclone and everything, with national sentiments, with unity and integrity, which your party Members are trying to impose on us by

means of language. If you want to create unity and integrity in the minds of our people, the throbbing millions who fought for the great cause of freedom, and who are going to stand by us for ever, for keeping Bharat as one, it cannot be done by language alone. We must create love for the Himalayas, the Ganga, Godavari, Kaveri and Kanya Kumari—and not by sentiments or imposing certain other things.

During this session, I have felt I have been insulted and injured very much. Four days back—I do not want to say who the Member was—when I wanted to get a clarification, when I wanted to say something on the question of language, and when I wanted to be understood in this House, somebody said that if I spoke in English or asked for English, I was not an Indian. I want to tell that Member—I do not know what his contribution to the freedom of this country is—that I have lost my father in the case of this country's freedom. He must remember that. I am proud to say that my father was with Bapuji and Nehru Ji during the fight for freedom. My national credentials are much more than the people from 'chhota' districts who come and proclaim that they are going to bring about unity in this country by means of forcing this kind of a language on us. It is such a sensitive subject. I want to ask these Members through you: "What is the mother-tongue of Anglo-Indians? Is not English their mother-tongue? Can English be eradicated?" This is a very important question. When I plead for something, they must understand that I am working for unity. But if you want us to get out of you, we are willing. You may send us out. But I beg of you: try to understand the problems from a national point of view.

I can speak several languages. I can understand seven languages. I can say this boldly. If these people are so much interested, how many of them have tried to learn one South

Indian language to give support to their conviction that Bharat is one, from Kashmir to Kanya Kumari? In their heart of hearts, they are nourishing a feeling. Why I say this is because it has gone very deep in this country—starting from the President to the last man.

We want to bluff people for a long time. We cannot bluff people for every. (*Interruptions*) This is the sentiment I want to express: let us not be pretenders and hypocrites in this country. Let us face facts. Because my learned friend from the other side interrupted me, I wanted to tell people of his party: "Your party is being noted in the South as the North Indian party. Do you know why? You came and addressed meetings in Karnataka and Andhra Pradesh in Hindi. You wanted to thrust it down the throats of people there. They felt that you were an alien."

I have a feeling that the cow-boy from England ruled this country as a Collector, because the mother-tongue was English. I don't want the same thing to happen, i.e., a Chambal Valley follow to be the Collector; and the posterity to blame us in future. I will not be a party to it. I want to make it clear to this august House to note, that the future generations should not say that I was a party to make this country a slave.

15 hrs.

May I cite one example? Because I have been interrupted, I want to concentrate on that subject. What will happen tomorrow? A person knowing only Hindi—he need not have any school qualifications; he need not have any education at all—can become a Minister of this country, whereas a man from Tamil Nadu or from areas where Telugu or Malayalam is spoken, can never become so, unless he is a learned man either in Hindi or English. Then better take away article 14 of the Constitution and say there is no equality in the

country. It is not a question of sentimentalism. It is not as if I want to play to the gallery or attract the attention of the press. It is the question of national unity. My family has given the blood for it. So, I want to say with the utmost sincerity that my party and our beloved leader MGR believe in the Indian unity. Some of you here even now say things which I cannot understand. But I want to understand you. I have never refused to understand you. But, on the other side, what is the position? They refuse to understand us. You see the result of it in the entire verdict coming from Karnataka and Andhra Pradesh. I am not very happy about it also, because I believe both in democracy and in the unity of the country. But it is a mockery on the people to talk of freedom and democracy when there is nothing for them to eat. It is a cruel joke on the people to talk of the freedom of the press to talk of democratic values and constitutional democracy in this country when they do not have work, when you do not provide them employment.

I would make a special request to my hon. friends to come to the south, try to meet the people there and understand their problems. Why south, let them go out of the frontiers of their constituency and State and let them understand. Bharat before they open their mouth in this House.

There is a lot of politics even in the grant-in-aid and the Plan grant that is given to the Southern States. It is only a lip service practically. There is a lot of politics going on. I do not say that all that the Congress did was correct. The hon. Prime Minister came to the Southern States and made a remark that the amount that is granted to them has been misused. I do not know where that money has gone. If the people ask the same question about some of the State on this side or of the Centre, where will we be? So, let no responsible person make such remarks with a political view.

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I have always felt that there is a generation gap between the ruling class and the people. I used to say that the average age of a person in the Cabinet is 75. It is not only on the question of age but I am afraid it is so even in the thinking. You refuse to take certain good things coming from outside. I am saying this because it was the mentality prevailing in this House from 1971 to 1976. I was also a witness to it and I feel sorry sometimes that we were forced to be a partner in these mistakes also. But you must also remember that in this very august House, on the opening of the Sixth Lok Sabha, I categorically stated that you cannot underestimate the gains of the emergency, specially the economic gains. Now you blame them for the MISA, for Preventive Detention, for the misuse of powers that have been given to the Government, but you are not prepared to admit the good things they have done for the people. Some of the schemes under the 20-Point Programme have benefited the common people and they have expressed their opinion in the elections in Karnataka and Andhra. I hope you will take due notice of it. If you simply go on talking without doing anything, people will not wait for you indefinitely. You have to do something for them immediately.

Coming to the Scheduled Castes and backward classes, a policy statement has been made in this House about the appointment of a Commission. I am not talking of the Shah Commission or the Grover Commission. The people will give their verdict on the findings of these commissions. But the Commission that has been appointed to safeguard the interests of the Scheduled Castes and backward classes how far it is going to be effective is yet to be seen.

Take the plight of harijans who are Christians. For 30 long years they are fighting for their rights. If it is Ramaswami, he gets all the benefits,

The moment he changes his name to a Christian name, he is denied all the benefits. Why should this happen? Irrespective of whether he is a Christian or Parsi, his economic condition is the same. He remains in the same hamlet or hut. We know it practically, but our hypocrisy comes in the way, our dishonesty comes in the way. We shout at the top of our voice that they are our brothers, but this hypocrisy still persists. That is the reason why there was an incident in Varanasi, which was a very sad incident indeed. If you are not hypocritic, if you realise the problems of the harijans in the real perspective, if you remember that they continue to live in the same hamlet even when they change the religion, then only you can solve the problems. Be it a Hindu or a Christian, a harijan should be treated as a harijan purely on the economic plane and solutions should be found which are economical. But if we try to take a communal solution, a petty local solution, a petty political solution, one day the people of this country will rise and burn us in toto. But when I come to these principles and policies that are framed by our beloved Ministers on the industrial front, I do not know whether they are thinking on the same lines or on different lines. I am sorry to note that the Industry Minister says something, the Commerce Minister is putting something else and the Prime Minister says another thing. I do not want to say all this because I do not want to create confusion. I still believe that there is a Cabinet form of system in this country. If that Cabinet form of system is still continuing, I do not know the reason for this kind of contradictory statements from different corners of this country's government. Not only that, only yesterday, I saw a statement by the hon. Minister, Shri Vajpayee. Today he is denying it. Because of the statement which he has made, there is an adjournment motion in Tamil Nadu Assembly. I understood from his statement that Hindi would be introduced in the UPSC but today he is giving clarification saying entire-

ly a different thing. Meanwhile, my learned friends from the CPM moved an adjournment motion in Tamil Nadu Assembly. It is a buring issue there. Why this kind of contradictory statements? I cite an example. There is a Ministry called the Industrial Development Ministry. Of course, the Minister never came when there was cyclone and he was busy in elections. A coir factory has been given a licence in Kanyakumari District for manufacturing coir goods. They have produced the goods. 10 lakhs of goods are lying there. When the licence was granted, it was stated that they must export 75 per cent of their goods. Later on, in 1977 it was said that they must export 100 per cent. They were prepared to oblige that condition. The Commerce Minister is not sending the saman there to examine the quality control and send the goods outside. What is the net result? You know the reason. The Kerala Assembly passed a resolution and the Kerala Minister came forward with a petition and they want to politicalise the whole issue. The labour is very much agitated in Kerala. What about the labour in Tamil Nadu? 400 people will be thrown out of employment. It is a new industry which is coming out in the largest coconut growing State of Tamil Nadu which wants to encourage the people. I understand from the statistics and from the field of coconut growing areas for proper industrial development in Tamil Nadu, coir industry is to be encouraged and thereby we could give employment to 20,000 people. Why I say this is because industrial harmony is not made. That is the statement made by the Minister. What is the harmony? You go to the facts. They are actually contradicting. I am citing an example. Yesterday, my learned friend, Mr. Alagesan, said that they are multiplying small units into 580. Numbers alone will not make it up. If people can eat paper, the 20-Point Programme has made wonderful progress. That is the statement I made in 1976 and for that they had paid

the price. If the people can eat paper, then they will be satisfied with the President's Address and our beautiful speeches in this House. And if we do not pay any respect to the implementation, then it is all right. They have one thing and that is industrial harmony Foreign trade is going up. There too, there are lot of mistakes. I do not know whether this is purposely made or they want to bluff us. If they want to bluff the Members of Parliament, I do not know where it will end. I just want to know what are the returns or remittances that are made in the foreign exchange. Last year in September, 1977, it was 190 crores, then it came down to 180, 160, 140 and I remember, it was 90 last month. It does not come out in our report. Why? If that is the way we are going to be treated, if that is the way we are going to be supplied with material and if that is the way how we are going to analyse our economic growth, I am afraid, we will not march. I have failed to see any wonderful progress made by this new Government in a period of 11 months. As one Member rightly pointed out, the ruining party cannot say that this is because of 30 years of misrule. I see 50 per cent of them as part and parcel of it. That is the reason why I go back to my first statement that there is a generation's gap. I saw Mr. Morarji Desai, hon. Prime Minister, missing only for a period of 8 years when he was not in the Congress. All throughout he was in the Ministry. Babuji was in the Ministry. Shri Charan Singh in some form or other was in the Ministry. Shri Bahuguna was in the Ministry. Shri Biju Patnaik was in the Ministry. Practically 50 per cent of them were in the Ministry during the misrule of 30 years. Let us not underestimate.

You go back to Carter's statement. Let us be honest. Take out good things whether it is from Bala or somebody else. Sometimes, truth may be harsh. That is the first essence of democratic system in any Govern-

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ment. If you are going to fail, if you refuse to take it, I am afraid, you will never make any progress in the country.

On the subject of economic progress, economic matters, whenever any suggestion is made from our side, whenever we make some suggestions, you do not take it from us. I have been noticing that some of the members on the ruling party side always point out to the Opposition side. Do you mean to say that the Opposition is meant only for opposing you? It is not at all so. We try to contribute many of our ideas. If it is a good idea, please take it. I want to compliment you on one thing. Today, I find many members from the ruling party side getting up and saying, "This is wrong; please correct it." I am also pained to see that we do not find any Cabinet Minister very often in this House whenever we make any suggestion. That is how they are showing great value and attachment to the democratic set-up of the country. When the hon. Members are speaking, the hon. Ministers are doing special work. I do not know what kind of work they are doing. If they are serious of their work, our country must have marched forward very fast in all these years.

Here is the *Economic Survey* for the year 1977-78. They are talking about many things here, about percentage of economic growth and all that. I do not want to go into details now. I will do it at the time of the discussion of the General Budget. What does the *Economic Survey* speak about? The sugar-coated lines are always there. It is such a bulky report. It is just like an MA student preparing for his examination, writing 40—50 pages for his examination, taking quotations from here and there, from Keans to Kaldor. Many such of the reports are being presented to us by the Government. The same is the case with the *Economic Survey*

They should have taken out 40—50 pages quoting figures from here and there which are not necessary. They want to make it bulky. If an MA student writes 40—50 pages, he is assured of the Second Class and, if he writes 60 pages, he gets the First Class, But that is not the case here.

I say, there is a generation gap. They are thinking on the old lines, on the basis of what was happening in 1940s, 1950s, 1960s whereas we are now in the later part of 1970s. When I talk of '70s, I do not refer to the Ministers' age. I am talking about the generation gap. Please try to bridge it. Let us not make it a small issue. It is an important thing. With the utmost sincerity, I say, this kind of humbug must go. If you go through the entire *Economic Survey*, you will find how bogus it is, how nebulously many things have been put into it. I want to know how it is going to help us. Many of us cannot make out anything out of it. On the other hand, the President in his Address has said that he is very much happy that the things are moving very fast and in the right direction. I do not know whether that is justified. I do not think so.

There are many major issues in the country. The question of language is the first one. Then, there is the question of Centre-State relationship; the question of the economic growth; the problem of unemployment and all that. There is no mention about employment. They talk of family planning. They do not admit about the complacency on the family planning front. The President has used the words "family planning" whereas the Ministry has changed the words to "family welfare" because the very term "family planning" was wrong. The population growth has gone to such an extent that it has not brought about proper economic growth. On the other hand, the President has shown complacency in this matter in his Address.

At this moment, I want to bring to the notice of the ruling class one thing—I say, the ruling class—and that is that the ruling class is of a varied nature in this country. This is the first time that we are having such a composition in our country. The Centre is ruled by the Janata Party; Tamil Nadu and Pondicherry are ruled by the All India Anna DMK Party; West Bengal and Tripura are ruled by the Communist Party (Marxist); Andhra Pradesh and Karnataka are going to be ruled by Indira Congress; I have yet to see what kind of Government will be there in Maharashtra and Kerala is being ruled by a composition of a coalition Ministry. They are trying to bring forward the Anti-Defections Bill. But I am sure, the way this Government has been functioning in the last nine months, they will do it after they conveniently do everything in Maharashtra and then only that Bill may come up. Why I say this is that they do not have faith in what they say; they have no real conviction in what they say and they have no faith in principles for which the Loknayak Jaya Prakash Narayan fought. Let them be honest in what they say. Let them declare to the people what are their real policies. The people of this country are very much agitated. They are not happy with them. I want to cite only one of the many instances.

The people still feel that the Janata Government is once again trying to adopt the techniques and trivialities of the past Government. If the President had come with good things, then we would have been much happier. We have to tell the President through this House that we must point out to this Government to be straightforward, not only straightforward but pragmatic also; not only pragmatic but youthful also in their thinking and action. I appeal to you to help us so that in future they make amendments, so that States are given more powers, so that States become more powerful. When I am asking for more powers for

the States, we are not for independent States; we are clear on the subject.

When the Constitution was framed, these States were given more powers. But after 1947, if you see the historical developments, once the power has gone to the Centre, they want to consolidate it; they are trying it through a unitary type of system. That is the reason why, we wanted to have a dialogue on this issue with the Government, but the Government has not come forward. This requires a serious consideration.

On the question of foreign policy, we are happy to see that our Government is developing very good relations with our neighbours. We all know about the Bangladesh business. We know how Members were agitated in this august House when Ganga waters were shared in such a manner that made Calcutta Port close for ever. I see there must be a certain amount of diplomacy even in that statement. When the President hails a certain policy statement, we have to accept certain things. But you know that we have to make our brothers sacrifice for developing these relations. We have to make them suffer for developing these relations. What is the biggest relation we have created in Sri Lanka. I am pained to see how in Sri Lanka our Tamilians and other people are being persecuted. In order to develop our international relations, we are prepared to sacrifice many of our brothers, especially in Sri Lanka. I do not claim that our people are very bright and all that, but it is our fundamental duty to defend our citizens wherever they may be. If we do not defend our citizens, who else can defend them.

As far as High Commissioner to Sri Lanka is concerned it is a common sense that you must appoint a person who knows at least one of the southern languages so that he can understand the problems of the people. What is the use of appointing a

[Shri A. Bala Pajanor]

person who cannot follow one of the southern languages. A majority of the people who remain in Sri Lanka of Indian origin are from South and they have a feeling that their rights are not being protected. But you say that the relations are very nice, very good and all that. It is just because of change of Government here; it is just because of change of Government in Pakistan; it is just because of change of Government elsewhere; it is just because of change of Government in Sri Lanka.

It is the proper time that we should get up and defend our people outside. Since we are getting more foreign exchange, we are not happy. We must take a correct perspective and analyse the whole situation. Only then our people will be respected and they will be considered as honourable citizens of this country in future also.

I am completely in disagreement with the President's Address: I am in agreement only in so far as he says that he has given freedom to us. I am prepared to admit that people have realised about this freedom, but people cannot eat freedom by reading newspaper reports. You know about the Shah Commission and other commissions. There are thousands of commissions. There is the Sarkaria Commission. So many commissions have been constituted and they have submitted their reports. What is the action thereon? How much it has benefited the people? I am sorry to say that the Shah Commission is taking a very long time—11 months or 12 months; I do not know how much time it will take. If you want to take action you take action; otherwise, if you do not want to take action, don't take action.

I see the Home Minister is talking the same thing at Bhopal, Kashmir, Bangalore and at other places. I feel there are still some people in the Gov-

ernment who talk the same thing everywhere and make people forget what is happening at present. I remember the techniques of the fascist. I do not want to name anybody. They had the techniques of diverting peoples' attention from the economic problems to the trivial problems. In the present context, the same thing is going on here. 60 per cent of our people are still living below the poverty line. The economic problem is the first problem for us. To divert our attention from that, to take us away from that, they are instituting these inquiries into trivial things. And the price that they are paying for it is a very heavy price, not only in ballot, I am afraid people may even come with bullets. I am sorry to use this strong term. Bullet will not solve the problem. We are living in the Twentieth Century. Bullet is not the solution. We want to have discussions, but the Prime Minister is saying, 'We will not discuss with you'. We want to have constructive things, but they are going in only for Commissions. When we want to have an economic programme like uniting the Ganges with the Cauvery, they are giving scant respect to it. They are having only philosophical theories like prohibition, and so on. I do not want to express my opinion on that. I have my personal view on that from the point of view of revenue. If you ask me, honestly, this is not the time to preach moral things to the people of our country. People are asking for food, for shelter and for clothes. If this Government cannot give these, I think, the people will grab those from them by bullets.

With these words, I conclude.

DR. HENRY AUSTIN (Ernakulam): Mr. Deputy-Speaker, Sir, when the Finance Minister of a country makes his budget speech, people look to it perhaps with some anxiety and may be with some worry too, but when the Head of the State, the President of the country, makes his Address to

both Houses of Parliament, in a joint Session, people look forward to it with great hope and expectations. Generally these Addresses are intended to give new guidelines to the ship of the State, to reinforce confidence in the people that some new policies are being evolved, some new directions are given. But I am sorry to say that, in this Address, one finds it difficult to see any clear-cut directions as to the policy that the Government are going to pursue in the year following. It is like a rudderless ship left without any direction. That is the impression that one gets on reading the speech.

It is indeed very good of the President to have thought of that killer cyclone which devastated us in the southern States, which took a very heavy toll of life and properties. But, I should say, the President should also have thought of the several accidents that took place last year—whether they are accidents or sabotages. I do not know. On the 1st January of this year, the whole world was shocked to hear of the accident off Bombay of a Boeing plane in which nearly 230 persons lost their lives. This was not an isolated incident; in the last year a few more incidents or instances were there. Alarms were sounded that such and such plane was going to be sabotaged this way or that way. That kind of a panicky situation kept all passengers in our planes in suspense and anxiety. At least about this aircraft accident some mention should have been made by the President.

In the Pacific Ocean, only a few weeks back, a big steamer belonging to our Shipping Corporation of India sank; one does not know whether it was hit by a cyclone or it was an act of sabotage; the entire ship, together with the crew, was sunk. And not a word is mentioned about it in this Address. Even today nobody knows what happened; the families of those ill-fated people do not know what happened; they are still living in anxiety.

It is also known that a number of railway accidents have taken place. At least one accident should have caught the imagination or attention of the President—the Ahmedabad-Delhi train accident in which one of our esteemed colleagues Shri Prakash Vir Shastri was a victim.

I have pointed out these things because the situation today is that one cannot travel by train, one cannot travel by plane, and one cannot sail by ship in peace and certainty. What is happening? Are these all accidents or cases of sabotage.

Wherever eminent Indians travel, threats of sabotage and intimidation is made. The recent incident at Sydney is the most shocking example. Has the Government been able to do anything to find out or unravel the mystery as to why, within this country and outside, these accidents are taking place.

Sir, in the President's address it has been said that during the cyclone all possible assistance was given and that the Government fully cooperated with the State Governments concerned. But perhaps the Government only shed crocodile tears when thousands of people lost their lives in Andhra Pradesh and to a lesser extent, in Tamil Nadu, Kerala, Pondicherry and Lakshadweep. The Central Government's attitude appeared to many as a sort of step-motherly treatment; all that was given was some advance from Plan allocations. All the southern States are now suffering; they do not know how they would make both the ends meet in the implementation of the Plans and most of the Plans have to be either deferred or left undone. What is the point in offering lip-sympathy if you do not give a substantial sum as grant-in-aid or at least some alternative arrangements should have been made to see that the Plans are not affected?

The President takes pride in saying:

"...Government have gone ahead with speed in restoring to the

[Dr. Henry Austin]

people the freedoms and protections guaranteed by the Constitution in their original plenitude."

It is true that some half-hearted efforts have been made and steps have been taken to make some amendments to the 42nd Constitutional Amendment, but what is happening under the very nose of the Janata Government now? Even in the States where the Janata Party itself is functioning, say in Madhya Pradesh, in place of MISA they are bringing other kinds of mini-MISAs or Preventive Detention Acts which militate against the whole spirit of the new Janata Government. When these things are taking place in this fashion, whether in Madhya Pradesh or Kashmir, how can the President, I wonder claim that democracy is being restored? On the other hand, when one analyses the process of democracy here after the Janata Government took over, what does one see? Mention has already been made of it and so I do not want to expatiate at length on this point, but what has been happening? Without any cogent reason, so many State Governments have been pulled down in the North. What have you done with the Karnataka Government? Though it had absolute majority in the State, for no reason at all and without even consulting the concerned people, the Governor decided to pull down the Government forty eight hours before the Assembly was to meet and you are getting it back in a fitting way now from the people at the hustings. Through the right path, the people expressed their verdict clearly in retaliation. Moreover, after dismissing the Ministry and ordering the elections, when the Chief Minister was a candidate for the elections, the Governor threatened, on the eve of the elections, that he was going to proceed against him for corruption on the basis of the preliminary report of the Grover Commission. The Government claims to be the watch-dog of democracy and yet it has indulged in this kind of sabotage of democracy.

Therefore, the people have shown their revulsion to this naked misuse of power by the Governor in Karnataka and the ex-Chief Minister was re-elected and probably he has become the Chief Minister again by now. I do not think that when one analyses the situation within the country or the situation obtaining around our country, the Government can ever think of doing away with the MISA of Preventive Detention Act. Within the country—in the interest of brevity, I do not want to give a full survey—the ideals, ideas and institutions for which the Congress Government during the last thirty years stood are being done away with or are being neglected. To that extent, you find that the whole country's fabric of unity and integration are shattering. Whether it be Kashmir, Punjab or Tamil Nadu or eastern India, you find that the unity and integrity which the Congress Government had preserved by developing a national sense through national parties are giving way to growth of regionalism, linguism and all kinds of fissiparous tendencies. It is perhaps these considerations which make the Janata Party leaders say that they cannot do away with MISA or they want additional powers through new amendments in the ordinary law of the land in order to take care of the internal law and order situation. Pandit Jawaharlal Nehru was reported to have said that before we took major steps in our march towards socialism, we better looked back to the history of India. He pointed out that the unity of the country was a most imported prerequisite for any improvement on the socio-economic situation. Today, this aspect, the unity of the country or the integration of the country is being lost sight of and to that extent, fissiparous tendencies are raising their ugly heads. It is in this connection that my friend, the Deputy Leader of the ADMK has been saying that in the whole of South, many people are living in fear about the language policy of our Government. Every now and then in Parliament when somebody wants to

speaking in English, he would be hooted down, or they would want him to speak in Hindi. I very much love Hindi and I very much want that our country should have a common language, but at this age, I cannot be expected to learn Hindi.

We should be tolerant and learn to cultivate the various segments of our society. We should try to enrich the idea of living together in a composite culture. Unless you do that you are not going to achieve what you want with grace. Unfortunately, some people of the Janata Party, out of some kind of arrogance or out of intolerance, have been creating problems for the people who stand for integration. This is causing tension and bitterness in the southern states; that holds good to a certain extent in the western India and eastern India as well. Therefore, whether there is provincialism or regionalism or linguistic chauvinism, this is eroding heavily on the concept and the practice of building a united India. I squarely put the blame on the Janata Government or the chauvinists of the Janata Party who stand for linguism and regionalism. After all, the Janata Party is considered in several parts of the country as a regional party belonging to the northern region. I do not however subscribe to that view, but that seems to be the impression generally speaking.

The emergence of communalism is also a big malady, a serious problem which one has to face and the President should have made some reference to it. It was the policy of the Congress Governments particularly led by Pandit Jawaharlal Nehru to lift the people out of their limited loyalties like communalism, provincialism or casteism and develop among them a sort of fraternity on the basis of humanity that binds us all together; and, in fact, it did secure the integrity of the country as well. Today, what is the position? Most of us may have gone through several elections. Whichever constituency you go, you will

find that people are seeking votes openly on the basis of communalism violating the provisions of the electoral laws. Communalism is running riot and I am saying this because this communal element is creating serious problems and spreading cancer in the whole body and social fabric of our country. This I am saying because our country was preparing to march from democracy and secularism to socialism in a more strident way, but now the road to socialism is blocked by the recrudescence of communalism and chauvinism. And for this, the Janata Party is mainly responsible, because today what we see is people are developing limited loyalties; Jat loyalty, or Brahmin loyalty or Yadav loyalty and all these things are pampered in high quarters. Instead of bringing people together on the platform of nationalism, secularism and socialism, the Janata Party and the various components that constitute this hotch-potch party are encouraging this fissiparous tendency. Perhaps during the Congress regime also there may have been some trends of this type but now under the Janata Party it is assuming a proportion which no nationalist can tolerate.

MR. DEPUTY-SPEAKER: Now pleased conclude.

DR. HENRY AUSTIN: I will skip over secularism and other aspects. But the word 'socialism' is completely forgotten under the Janata regime, I seldom hear people speak of socialism. In the Fifth Lok Sabha people were heard to talk about a socialism quite often and they were seeking new roads to socialism. But to-day this word is forgotten and it is a shame that we are trying to reverse the process that we have set in motion during the Fifth Lok Sabha or during the last 30 years.

I would like to touch on our industrial policy—I do not want to make a long speech because all these things have been covered. But I would like

[Dr. Henry Austin]

to say briefly something. If you study the development of any country which has been able to solve unemployment and poverty, you will find that only those countries that succeeded in bringing to bear on their economics science and technology and organising the people towards big endeavours have succeeded. I have read the book 'Small is beautiful'. But its ideas are relevant only in certain stages of development in a developing economy. But to say that our concentration would be mainly on cottage and small scale industries would be defeating the purpose. On the other hand, if our industrial policy has been to follow the course charted by Jawaharlal Nehru of establishing more and more large scale industries which would have generated more employment by establishing many more ancillary industries, one could understand. But how can small scale and cottage industries be developed in a rural area where there are no road facilities, where there is no electrical energy available, where there is no water available or other kinds of pre-requisites required for a rapid industrialisation? So, by the time you will have made the necessary infra-structures for the development of cottage and small scale industries, your period would have run out and the unemployment problem and poverty would have assumed proportions which nobody could control. Therefore, all your talk of development of cottage and small scale industries, while good in its own way will, in the context available in India to-day, not lead us to the goals included. Now take the example of China. The Chinese People's National Congress is meeting now in Peking. During Mao's period and later during the ascendancy of the gang of four, these kinds of doctrines were popular. Now, the present leaders of China are saying that they want to modernise the country, they want to provide the Liberation Army with sophisticated weapons, they want to establish huge industrial concerns

and they are reversing the earlier process and through the application of the latest scientific and technological achievements they want to make China modern country; they want to make China a powerful country whereas here your leaders are taking the country back to medievalism, back to a stage where this country will have lost the momentum of making the country great by the application of modern science and technology.

About agricultural development, a lot of people who have been scared about the way you are handling the agrarian problems. Your Home Minister is considered the symbol or as the spokesman of the big peasantry or the peasantry owning more than 5 acres. May be he himself is not a big land-owner. But that is the image he has created. When he says that emphasis should be made on agriculture, the word goes round that he stands for big peasantry and that big peasantry will become richer at the expense of the small farmers and the landless. The 70 per cent of the people who are below the poverty line or those marginal farmers, get scared. That is the reason why the Harijans or the backward classes or the weaker sections of the society are combining against your party government because they know that your agrarian policy is shaped to safeguard the interests of the feudal elements. Shri E.M.S. Namboodripad, the other day while addressing the meeting said that in Bihar in certain places even to-day women labour is being hired for a few annas a day or a few paise a day—50 paise or so a day. That is how land owners thrive by exploiting the weaker sections and are keeping them at subsistence level.

In Kerala wages for agriculture labour is Rs. 10/- per day.

Within the country and outside situations are developing in such a way that you will never be able to restore democracy. In this Address mention certainly should have been made

about what is happening in our neighbourhood. In Djibouti—Horn of Africa, United States have already moved their fleet equipped with all kinds of lethal weapons. It has been reported that Soviet Union is using Aden and other places for transporting armaments to Ethiopia in its conflict with Somalia, much against our cry to keep Indian ocean a zone of peace, much against our repeated demands for abolition of the naval base in Diego Garcia in defiance of our foreign policy, in defiance to our plea to President Carter and other leaders. Big super powers are concentrating in our neighbourhood and any moment explosives situations can arise.

In the same way if we analyse the foreign policy of the United States their main concern in Western Asia and Arabian Sea is to boost Iran as a major power. Outwardly it will look palatable to have certain understanding between Shah of Iran and India. In juxtaposition with our differences with Pakistan, it may sound good. But in the last year 10 billion dollars worth armaments have been sold by the USA to West Asian Countries—6 billion dollars worth armaments to Iran and 4 billion dollars worth to Saudi Arabia and other countries. Huge armament piles are being made in West Asian countries, but no mention has been made in this regard.

In China warlike preparations are taking place. Chairman Hua of China has called upon the delegates to their National Peoples Congress to prepare for war. He said, "An International Anti-hegemonist united front with the third world as its main force is broadening."

Chairman Hua said in his report to the National Peoples Congress—"China must unite with all countries subjected to aggression, subversion, interference, control and bullying by the super powers and from the broadest united front against superpower hegemonism particularly against Soviet social-imperialism."

According to him broadest possible united front of developed countries and the third world against the super powers especially "Soviet Social Imperialism" is a must. He called upon the Army to be prepared for war.

These are the major developments that are taking place around us. No mention has been made about this serious international situation.

I do not mention about other things. An impression has been sought to be created that all is well and that India's foreign policy is taking care of our interest fully.

Considering both internal and external situation, I must say that we are passing through a crisis at a great speed and yet the Address does not reflect the real situation within our country or outside.

With these words, I conclude. I oppose the motion.

श्री राम नरेश कुशवाह (मलेमपुर) :
उपाध्यक्ष महोदय, मैं राष्ट्रपति जी के अभिभाषण पर पेश किये गये धन्यवाद के प्रस्ताव का समर्थन करने के लिए खड़ा हुआ हूँ। मुझे कोई आश्चर्य नहीं है, यदि स्टीफन साहब को राष्ट्रपति जी के अभिभाषण में कोई रस दिखाई नहीं दिया। नमक के कीड़े को मिश्री के पहाड़ पर बैठा दिया जाये, तो भी जिन्दा नहीं रहेगा, वह नमक के पहाड़ पर ही जिन्दा रह सकता है।

स्टीफन साहब ने कहा कि यह भूसा है, जिस में दो दाना गेहूँ भी ढूँढे से नहीं मिलता है। इस में राष्ट्रपति महोदय का दोष नहीं है, स्टीफन साहब की दृष्टि का दोष है। इस में सूरज का दोष नहीं है, देखने वालों की दृष्टि का दोष है। सूरज पर लांछन नहीं लगाया जा सकता है। जितने थोड़े समय में जनता पार्टी की सरकार ने जितना काम किया है, उस के लिए

[श्री राम नरेश कुशवाह]

उस की जितनी प्रशंसा की जाय, जितनी बधाई राष्ट्रपति महोदय को उन के अभि-भाषण के लिए दी जाय, वह कम है। हमारी समस्याएँ अनन्त हैं, हमारी आकांक्षायें अनन्त हैं, सीमित समय में अनन्त कार्य नहीं हो सकते हैं, सीमित काम ही हो सकते हैं।

हमारे मित्र ने यह भी कहा कि जनता पार्टी के मंत्री अलग-अलग बोलते हैं, इधर-उधर बोलते हैं। मैं नहीं समझता कि इस से जनता पार्टी की सरकार में अनेकता कहां से दिखाई पड़ती है। यह इन्दिरा जी की कांग्रेस नहीं है कि जिसमें—

15.46 hrs.

[SHRI N. K. SHEJWALKAR in the Chair].

मालिक दिन को रात कहे, तो हम तारे चमका दें। उन्होंने यदि रात कह दिया है, तो आप कहेंगे कि तारे दिखाई देते हैं। हमारी पार्टी में हम आपस में बहस करते हैं, अपने विचार एक-दूसरे के सामने स्वतन्त्रतापूर्वक रखते हैं और फिर बहस कर के किसी निष्कर्ष पर पहुंचते हैं और आगे काम करते हैं। इस लिए हमारे अलग-अलग भाषणों और अलग-अलग विचारों को रखने से आप रोक नहीं सकते हैं। जिस दल में इस प्रकार से विचारों की स्वतन्त्रता नहीं रहेगी, वह दल निश्चित रूप से निर्जीव रहेगा और मर जायगा। जनता पार्टी एक जावन्त पार्टी है, प्रगतिशील पार्टी है, उस अपने विचारों को स्वतन्त्र रूप से प्रकट करने का अधिकार सब को रहेगा और काम करने का अधिकार सब के विचारों के समन्वय से होगा और यही हमारी सरकार करती है।

आप को याद होगा—गोस्वामी तुलसी-दास जी ने कहा है—

सचिव, वैद्य, गुरु, तीन जो प्रिय बोलहि भय आस राज, धर्म तन तीनकर होत वेग ही नाश।
अगर मंत्री मुंह देखो बात करने लगें, तो उरा राज्य का सत्यानाश अवश्यभावी है, जैसे आप का नाश हुआ। इस लिए मंत्री को, सत्ता ऋद्ध दल के सदस्यों को हमेशा जागरूक रह कर अपनी सरकार की आलोचना करने रहना चाहिए, अपनी सरकार को सचेत करने रहना चाहिए और यदि आज वही काम जनता पार्टी के लोग करते हैं, तो उस में आप को अनेकता दिखाई पड़ती है। इसलिए मैं यह समझता हूँ कि यह आप के दृष्टिभ्रम का दोष है।

अल्मोशन साहब के भाषा का प्रश्न उठाया। मैं बड़ी नश्रता के साथ उन से कहना चाहता हूँ—मुझे गर्व है कि उन्होंने तमिल भाषा के लिए कहा कि वह बड़ी ही उन्नत भाषा है, शक्तिशाली भाषा है, बड़ी अच्छी भाषा है। वह हमारी भारतीय भाषा है, इसलिए मेरे जैसा आदमी भी उस पर गर्व करता है, लेकिन यह कहां की अकलमन्दी है कि वह अंग्रेजी को बड़ी अच्छी भाषा कहें या उस पर गर्व करें, यह कौन सी राष्ट्रीयता है। अगर आप तमिल के लिए झगड़ा करें, तेलगू के लिए झगड़ा करें, कन्नड़ के लिए झगड़ा करें, मराठी या बंगला के लिए झगड़ा करें और यह कहें कि वह राष्ट्र भाषा होगी, हिन्दी नहीं होगी, तो यह बात तो समझ में आ सकती है, लेकिन मेरी समझ में यह बात नहीं आती है कि अंग्रेजी राष्ट्र भाषा हो, यह किस राष्ट्रीयता का परिचय है?

हमारे ए० डी० एम० के० भाई ने कहा कि मैं अनुसूचित जाति का हूँ। चूंकि हमारे नेताओं के भाषण वहां अंग्रेजी में नहीं हुए, इसी लिए हम आन्ध्र और कर्नाटक में

हार गये। मैं उन से पूछना चाहता हूँ— कि वहाँ कितने परसेन्ट अनुसूचित जातियों के लोग अंग्रेजी पढ़े हुए हैं? यदि हम ने अंग्रेजी में भाषण नहीं दिया तो हम हार गये, लेकिन दूसरे लोगों ने तमिल में भाषण करके या उन की भाषा में भाषण कर के, क्यों नहीं जीत लिया? हम यहाँ बैठ कर अंग्रेजी या हिन्दी में भाषण देने हैं तो हम लोग यह समझते हैं कि हम सर्वज्ञ हैं, सारा हिन्दुस्तान हम को समझ रहा है, इस में हमारे दिलों में एक टीस उठती है कि आप हम को एक दूसरे की बात को अपनी भाषा में समझने का मौका नहीं दे रहे हैं। मैं तो यह चाहता हूँ कि इस सदन का हर सदस्य अपनी मातृभाषा में बोले और एक दूसरे को समझने का मौका दे। यदि हम अंग्रेजी के मोह को छोड़ दें तो इस देश की सभी भाषाओं को आगे बढ़ने का अवसर मिल सकता है। अंग्रेजी का समर्थन कर के आप व्यर्थ में भावुकता में आ रहे हैं और इस तरह की भावनाएं उभार रहे हैं। भाषा के प्रश्न पर और राष्ट्रियता के प्रश्न पर कोई दक्षिण और उत्तर का सवाल नहीं है। हिन्दुस्तान की 14 भाषाएं राष्ट्रीय भाषा हैं और दक्षिण के लोगों की इस बात को मैं मानने को तैयार हूँ कि हम लोग उनकी भाषाओं को नहीं पढ़ रहे हैं लेकिन मैं आप को न्योता देता हूँ कि आप हमारे लिए इन भाषाओं को पढ़ने का इन्तजाम कीजिए और हमारे जैसे नये सदस्य तमिल, तेलगू, कन्नड़ और मलयालम दक्षिणी भाषाओं को सीखेंगे। इन भाषाओं के पढ़ाने का अगर आप इन्तजाम कीजिए तो हम पढ़ने को तैयार हैं।

SHRI K. RAMAMURTHY (Dharmapuri): You ask your Government to appoint some Lecturers to teach in the Universities. But, they are refusing to appoint them.

श्री राम नरेश कुशवाहा : ठीक है ! हम आप से भी कहना चाहते हैं और सरकार से भी कहते हैं कि आप को इस मांग से हम सहमत हैं कि संसद् सदस्यों को दक्षिण की भाषाओं के पढ़ाने का प्रबन्ध किया जाए।

मान्यवर, हमारे कुछ मित्रों ने मूल्य वृद्धि की चर्चा की। आप यह देखिए कि इस मूल्य वृद्धि की चर्चा कौन कर रहा है? यह वही लोग हैं जिन्होंने रातों रात यूरिया के दाम 52 से 105 रुपये कर दिए और मना गे हटने ही कपड़े के दाम दुगने कर के चले गये। खाद का दाम 52 से 105 रुपये कर दिया और गेहूँ का दाम 200 रुपये क्वीटल से 80 रुपये और 75 रुपये कर दिया। हमारे बहुत से मित्रों ने थ्रमजीवी का बहुत नाम लिया। थ्रमजीवी, थ्रमजीवी ही वह कहते रहे। क्या थ्रमजीवी केवल वेतन भोगी ही है और किसान नहीं हैं? आज महंगाई को केवल इस पैमाने पर नापा जा रहा है कि वेतन भोगी लोग कितना महंगा माल खरीदते हैं। महंगाई को इस पर नहीं आंका जा रहा है कि किसान की लागत क्या है और उस को अपने उत्पादन का क्या मिल रहा है। वेतन, भत्ता और बोनस का समर्थन करते-करते हमें बहुत दिन हो गये हैं और उस के लिए कहते-कहते हम नहीं हारते लेकिन किसान के लिए हम क्या कहते हैं। उस को घाटे पर अपना माल बेचने को मजबूर किया जाता है। मजदूरों को अगर बोनस दिया जाता है तो मालिक अपने उस घाटे को पूरा करने के लिए किसान को मजबूर करता है। सरकारी कर्मचारियों की हर मांग का समर्थन हम लोग करते हैं। बोनस, तन्खवाह और महंगाई भत्ते बढ़ाने का जहाँ तक सवाल है, वह जनता पर टैक्स लगा कर दे दिया जाता है। घाटा होने पर भी बोनस दे दिया जाता है। मालिक जब अपने मजदूरों का वेतन, भत्ता या बोनस बढ़ाता है, तो एक्साइज ड्यूटी

[श्री राम नरेश कुशवाहा]

में छूट दे दी जाती है और वह लड़ कर अपने उस घाटे को पूरा कर लेता है लेकिन अगर किसान के माल का दाम बढ़ता है तो डंडा ले कर घूमते फिरते हैं और कहते हैं कि महंगाई बढ़ गई, महंगाई बढ़ गई। मैं आप से कहना चाहता हूँ कि आज देश में वेतनभोगी लोग एक करोड़ होंगे और अगर एक परिवार में पांच आदमी लगा लें तो ये 5 करोड़ बैठते हैं और अगर छः आदमी लगा लें तो 6 करोड़ बैठते हैं। शहरों के लोगों को अगर 4 करोड़ मान लें तो कुल 10 करोड़ ये बैठते हैं। कारखानों में आग लगा कर, अखबारों में लिख कर और हड़ताल कर के 30 वर्षों में यही लोग मारी की मारी सुविधाएं लिये जा रहे हैं। अब इन 10 करोड़ लोगों के लिए क्या आप 50 करोड़ लोगों को बलिदान करना चाहते हैं? मैं आप से कहना चाहता हूँ कि श्रमजीवी, श्रमजीवी कहने वाले लोगों को मोचना पड़ेगा कि किसान भी श्रमजीवी है या नहीं? वे कहते हैं कि किसान के माल का दाम अगर बढ़ेगा, तो खेत मजदूर मर जाएगा। 10 रुपये रोज खेत मजदूर की मजदूरी अगर आप तय करते हैं, तो कौन उस को देगा? उस को न तो मोगारजी भाई देंगे, न आप देंगे, न इधर के बैठने वाले देंगे और न उधर के बैठने वाले देंगे और न शहर के बाबू देंगे। खेत मजदूर को काम किसान ही देगा और किसान तब देगा जब उस की जेब में पैसा होगा। कहा जाता है कि- महंगाई से जनता परेशान है। मैं कहना चाहता हूँ कि जब गेहूँ और चावल बहुत सस्ता था तो कितने व्यक्तियों के यहां दोनों वक्त उपवास होता था। अब अगर महंगाई है तो कितने व्यक्तियों के यहां दोनों वक्त उपवास होता है। एक वक्त उपवास तो शायद होता हो। आज जब इतनी महंगाई है तो किसी व्यक्ति के घर चुल्हा नहीं जलना चाहिए।

लेकिन नहीं। उपवास होता है काम नहीं मिलने से। अगर काम मिलेगा तो दाम मिलेगा और दाम मिलेगा तो माल मिलेगा। अगर काम नहीं मिलेगा, तो उपवास होगा। खेत मजदूर को काम किसान देता है। किसान काम तब देगा जब उस की जेब में पैसा होगा। इसलिए किसान को दीजिए ताकि वह मजदूर को काम दे।

कहते हैं कि महंगाई आ रही है इसलिए कर्मचारी को महंगाई भत्ता दो। मैं कहना हूँ कि किसान को सबसीडी दीजिए, तन्स्वाहें, क्यों बढ़ाते हैं। कहा जाता है कि सरकारी कर्मचारी की और कारखाने के मजदूर की तन्स्वाह बढ़ाई जाए, चाहे कारखाना घाटे पर चलता रहे। हम से भी हमारी उपज घाटे पर मांगी जाती है। श्रीमन्, आप हिसाब लगा कर देखिए कि जब 52 रुपये क्विण्टल यूरिया है तो गेहूँ का दाम क्या होना चाहिए। इसका दाम दो सौ रुपये क्विण्टल से कम नहीं होना चाहिए। तन्स्वाह पाने वालों का आप महंगाई भत्ता दें, बोनस दें लेकिन जो किसान आपको उपज पैदा कर खिलाता है, उसको चाहते हैं कि उसकी जेब में पैसा नहीं जाना चाहिए। वह इसी से पढ़ाई-लिखाई, दवा-दारू सभी खर्च चलाता है। ये नौकरी-पेशा लोग किसान को कुछ नहीं देना चाहते। मैं आपसे कहना चाहता हूँ कि इस स्थिति को ज्यादा दिनों तक वर्दाशत नहीं किया जा सकता है।

अत्याचार की बात की जाती है। मैं नहीं समझ पाया कि इसकी यह माला कौन जप रहा है। मैं आपको बताना चाहता हूँ कि कांग्रेस के राज में जिस प्रकार का अत्याचार हरिजनों पर हुआ, वैसा अत्याचार जनता पार्टी के राज में नहीं हुआ है। इसी मदन के माननीय सदस्य श्री अर्जुनसिंह जी भदौरिया जब हरिजनों पर अत्याचार के

खिलाफ प्रदर्शन करने गये थे तो कांग्रेसी सरकार ने उन पर गोलियां चलाई थीं। क्या अत्याचार हुआ था वह मैं आपको बताना चाहता हूँ। मां और बेटे को नंगा कर के एक ही कमरे में रख दिया गया था, संभोग कराने की कोशिश की गई थी। इसके खिलाफ जब भदौरिया जी ने प्रदर्शन किया तो उन पर गोली चलाई गई। श्रीमन्, गोरखपुर जिले के धानीपुर तहसील में पूरे गांव को लूट लिया गया था। एक-एक हरिजन औरत पर नौ-नौ सिपाहियों ने बलात्कार किया। जब मुझे एक महीने के बाद पता चला तो मैंने इसकी जांच की।

श्रीमन् मैंने उत्तर प्रदेश के आठ-नी दंगों की जांच की। गार्जापुर, इलाहाबाद, मेरठ, मऊ आदि आदि दंगों की जांच की। दंगा कराने वाले कौन थे? अगर कोई हिन्दू था या अगर कोई मुसलमान था तो वह कांग्रेसी था। जनसंघ, आर०एस०एस० का कोई कार्यकर्ता, या मुस्लिमलोग का कोई सिपहमालार नहीं था। इस देश में अगर कोई सब से बड़ी साम्प्रदायिक पार्टी है तो कांग्रेस है। मैं कहना चाहता हूँ कि कांग्रेसियों जरा अपनी कथनी और करनी को देखिये और इस तरह की बात मत कीजिए।

16 hrs.

हमारे मित्र बोलते समय कहते हैं कि सारे पाप जनता पार्टी के राज में ही हो रहे हैं। अरे यह क्यों भूल जाते हो कि परम्परागत और उत्तराधिकार में जो हमें पाप मिले हैं, हम उनका ही फल भोग रहे हैं। श्रीमन् मैं तो झगड़ों को प्रगति की निशानी मानता हूँ। जो लोग परम्परा से दबते आये हैं, आज वे नये वातावरण में उठना चाहते हैं। इस उठने की और दबाने की प्रक्रिया में ही यह झगड़ा हो रहा है। आज हरिजन क्रान्ति करने को तैयार हैं। आप उसका नाम ले कर नोट

भुजा रहे हैं, मुसलमान का नाम ले कर नोट भुजा रहे हैं। अब इससे आपका काम चलने वाला नहीं है। श्रीमन् मुझे प्रसन्नता है कि राष्ट्रपति महोदय ने अनुसूचित जाति, अनुसूचित जनजाति और अल्पसंख्यक आयोगों का गठन किया। मैं राष्ट्रपति जी से आशा करता हूँ कि वह पिछड़े वर्ग आयोग की जो रिपोर्ट है उसको लागू करेंगे। समाज का सत्र से कमजोर वर्ग जिस को कहा जाता है और जिन को आप सुविधायें देना चाहते हैं उनको ताने वाले ही आज गद्दी पर बैठ हुए हैं, हर एक पोस्ट पर बैठ हुए हैं। कानून का अपना कोई अर्थ नहीं होता है। कानून का अर्थ जो उसको लागू करते हैं उन के मन के मुताबिक होता है। जो कानून अब तक हमारे मित्रों की रक्षा किया करता था वही आज हमारी रक्षा करता है। हम अपने मन के मुताबिक उसका अर्थ लगाने के लिए स्वतंत्र हैं। थानेदार को आप हजार हिदायतें दें अगर ब्राह्मण और हरिजन का झगड़ा है और थानेदार अगर उच्च जाति का है तो उसके मन में थोड़ा सा उच्च जाति के लिए माफ्ट कानैर रह ही जाता है अगर जेश्वर मिश्र जैसा वह ब्राह्मण न हो तब। ऐसे लोग, एमे ब्राह्मण जो हरिजनों के साथ कंधे से कंधा मिला कर उनके हकों के लिए लड़ते रहे हैं और लड़ते हैं वे भले ही ऐसा न करें लेकिन आम तौर पर आदमी पक्षपात कर ही जाता है। इस वास्तु में जब तक आप इन जातियों के लोगों को गद्दी पर बिठा कर कानून लागू करवाने की कोशिश नहीं करेंगे तब तक इनके साथ न्याय नहीं हो सकेगा। अगर कोई कानूनी अड़चन इसके रास्ते में है तो उसको दूर किया जाना चाहिये। मुझे बताया गया है कि किसी कोर्ट ने फैसला दिया है कि पचास प्रतिशत से अधिक सीटें रिजर्व इनके लिए नहीं की जा सकती है। मेरा आप से अनुरोध है कि जनसंख्या के आधार पर बड़े लोगों के लिए ही आप सीटें

[श्री राम नरेश कुशवाह]

रिजर्व कर दें और बाकी सारी पिछड़े हुए लोगों के लिए छोड़ दें और इन में आपस में फ्री स्टाइल कुश्ती होने दें, उनको लड़ने के लिए छोड़ दें। जिस के लिए हो सकता है उसके लिए रिजर्व कर दें, चाहे जितनी हों। मेरी प्रार्थना है कि आप इस मामले को अधिक न टालें। आर्थिक आधार पर भी आप रिजर्व कर दें लेकिन इसको टालें नहीं। पांच सौ से अधिक जो तनख्वाह पाता है, इकोनोमिक होल्डिंग से अधिक जिस के पास जमीन है, जो इनकम टैक्स देता है इन सब के लिए आप रिजर्व कर दें, चाहे वह किसी भी जाति और धर्म के क्यों न हों, बाकी जो गरीब हैं उनको आप छोड़ दें, ब्राह्मण हो, भंगी हो, वे सब आपस में निपट लेंगे।

मैं यह भी कहना चाहता हूँ कि बेकारी तब तक खत्म नहीं होगी जब तक एक आदमी और एक पेशा की नीति नहीं अपनाई जाएगी। एक ही आदमी खेती नाँकरी और व्यापार तीनों ले कर बैठा हुआ है। ऐसी अवस्था में दूसरों को नौकरियाँ कैसे मिलेंगी, कैसे उनको काम मिलेगा। मुझे खेद है हमारे राष्ट्रपति महोदय ने एक आदमी और एक काम की योजना को आज तक भी अपने अभिभाषण में व्यक्त नहीं की है और नहीं कहा है कि इसको सरकार लागू करेगी। पता नहीं क्या करेंगे। मैं समझता हूँ कि पूर्ण रोजगार की गारंटी इसी से हो सकती है।

विदेश व्यापार के सम्बन्ध में मैं अब कुछ कहना चाहता हूँ। मैं समझ नहीं पाया हूँ कि हमारी सरकार किस घाटु की बनी हुई है कि वह प्याज भी खाएगी, पनही भी खाएगी और रुपया भी देगी। हमने कहा था कि गुड़ का निर्यात किया जाए लेकिन हमारी बात को नहीं माना गया। गुड़ गोबर करके निर्यात करना शुरू किया गया। हमने कहा कि चीनी को ड्यूल् प्राइसिंग पार्लिसी को खत्म किया

जाए, क्यों घाटा उठा कर आप लोगों को शूगर खिलाते हैं लेकिन हमारी बात को नहीं माना गया। अब उसी बात पर आये हैं। अब आपने कहा है कि घाटे पर चीनी नहीं देंगे। ड्यूल् कंट्रोल को आपने माना है कि हटायेंगे। लेकिन मैं समझता हूँ कि काम आप सब करगे लेकिन सब चौपट करके करेंगे। मैं आपको चेतावनी देना चाहता हूँ कि गेहूँ की भी वही दुर्दशा होने वाली है जो गन्ने की हुई है। गेहूँ का आप कृपा करके निर्यात करें। चीनी का करें। किसान की, कैश क्राप के साथ आप खिड़वाड़ न करें। प्याज का करें। भालू का करें। लेकिन उनको आप सड़ा देना चाहते हैं। उनका आप निर्यात करने की व्यवस्था करें। निर्यात न रोकिये। और निर्यात आप करेंगे, लेकिन तब जब बाजार डाउन हो जायगा, कोई भालू और प्याज खरीदने वाला नहीं मिलेगा। इसलिये गन्ना, गेहूँ, चीनी, प्याज और गुड़ का सबक सीखिये, नहीं तो देश की अर्थ व्यवस्था चौपट हो जायगी। क्योंकि किसान उत्पादन में लगा हुआ है। लेकिन अगर उसको लाभ नहीं मिलेगा तो वह निराश हो जायगा।

राष्ट्रीय बेतन मान की मांग बहुत होती है। हमारे प्रधान मंत्री और वित्त मंत्री को राष्ट्रीय बेतन मान अभी मान लेना चाहिये। न्यूनतम और अधिकतम तय कर दीजिये और जीव औरियेन्टेड नहीं कवालिफिकेशन औरियेन्टेड पे स्केल बना दीजिये। यह नहीं चलने वाला है कि स्कूल का अध्यापक तो 300 ६० पाये और बैंक का चपरासी 800 ६० पाये। बैंक और एल०आई०सी में बोनस दे कर आपने और विषमता बढ़ा दी है। गांवों में महाजन सवाई पर रुपया किसानों को उधार देता था, लेकिन आप 100 की जबह 128 ६० किसान से लेते हैं—14 प्रतिशत सूद, 10 प्रतिशत पैनाल्टी और 4 ६० बसुली का खर्चा। चले तो आप बैंक से किसान को रुपया उधार देने, लेकिन पैसा

लेने लगे महाजन से भी ज्यादा । तो किसान क्यों आपके बैंकों से पैसा लेगा । सारा काम चौपट हो गया । इसलिये राष्ट्रीय वेतन मान नीति बनाइये । न्यूनतम और अधिकतम तय कीजिये, जीब प्रीरियेन्टेड की जगह पर क्वालिक्रिकेशन प्रीरियेन्टेड में स्केल बनाइये ताकि झगड़ा खत्म हो, और इसमें आपको नुकासन नहीं होगा, कुछ पैसे बचेंगे ही ।

अन्त में मैं भारत, पाकिस्तान और बंगलादेश के सम्बन्ध में कहना चाहता हूँ । मैं लार का रहने वाला हूँ, हमारे यहां के लारी लोग भारत, पाकिस्तान, बंगलादेश और नेपाल में रहते हैं । मेरे एक मित्र हैं जिसके मां बाप खाने बिना मर रहे हैं, लड़का पाकिस्तान में करोड़पति है लेकिन वह अपने मां बाप के लिये पैसा नहीं भेज सकता है । उसके बच्चों ने बाबा, दादी को नहीं देखा । एक अधिकारी है जिसके सब रिश्तेदार पाकिस्तान में हैं, वह भी रोते हैं । इस तरह के हजारों रिश्ते हमारे यहां हैं कि एक भाई यहां और एक भाई वहां । मां भारत में तो बाप पाकिस्तान में, बहन यहां तो भाई वहां । हम तो भोग नहीं रहे हैं, लेकिन जिनको इसका अनुभव है, जब वह बात करते होंगे तो रोते होंगे । इसलिये जिस तरह नेपाल में आने के लिये पासपोर्ट की जरूरत नहीं है वैसे ही व्यवस्था हो कि पाकिस्तान और बंगलादेश में आने जाने के लिये पासपोर्ट की जरूरत न पड़े । श्री जहरल हसन लारी, जो संविधान सभा में विरोध पक्ष के नेता थे और यू०पी० असेम्बली में भी विरोध पक्ष के नेता थे, वह जब भारत आये थे 18 वर्ष के बाद तो उन्होंने रो कर के कहा, जब मैंने कहा कि भारत, पाकिस्तान और बांगलादेश का महासंघ बने, तो उन्होंने कहा कि कश्मीर की समस्या है । मैंने जब कहा कि महासंघ में कश्मीर की कोई समस्या नहीं होगी तो उन्होंने आसू भर कर कहा कि आप नहीं जानते हैं पाकिस्तान में पढ़ाया जाता है कि हिन्दुस्तान में लोग भूखों मर रहे हैं और

दूसरी तरफ़ फौजी तैयारियां हो रही हैं । इतना उल्टा पढ़ाया जाता है कि वहां के लोग तुम्हारा विश्वास करने के लिये तैयार ही नहीं हैं । माननीय वाजपेयी जी कुछ अनुभव ले कर आये होंगे । मैं कहना चाहता हूँ कि कि अगर आना जाना खुल जायगा तो हिन्दुस्तान और पाकिस्तान का हृदय मिलते देर नहीं लगेगी, क्योंकि एक ही जिगर के टुकड़े/दोनों तरफ़ हैं, कृत्रिम दिवार गिरेगी । इसलिये पासपोर्ट की व्यवस्था समाप्त करें, और अगर सदबुद्धि आ जाय तो डा० राम मनोहर लोहिया का सपना साकार करें कि भारत, पाकिस्तान और बांगलादेश का एक महासंघ हो ।

अन्त में चुनाव पद्धति के बारे में मैं केवल एक बात कहना चाहता हूँ कि वोटर कार्ड बंटवाने की व्यवस्था सरकार कर दे और एक ही मंच पर सभी उम्मीदवारों के भाषणों के लिये अलग-अलग क्षेत्र में मंच बनवा दे, इसके लिये उनसे खर्च लिया जा सकता है, इसके अलावा बाकी जितने काम हैं, उन्हें उम्मीदवार खुद करें तो इससे बहुत ज्यादा बोझ और परेशानी कम हो जायेगी और भ्रष्टाचार का पैसा भी काफी हद तक समाप्त हो जायेगा ।

इन्हीं चन्द शब्दों के साथ मैं चाहता हूँ कि आप हमारी भावनाएं हमारी सरकार तक पहुंचा दें ।

श्री छवि राम अगल (मुरैना) : अध्यक्ष महोदय, 20 फरवरी, 1978 को महामहिम राष्ट्रपति जी ने संसद् के दोनों सदनों के बीच जो अभिभाषण दिया था, उस पर श्री गौरी शंकर राय ने जो धन्यवाद प्रस्ताव पेश किया था और डा० सुशीला नायर ने जिसका अनुमोदन किया था, उसके समर्थन में मैं अपने विचार व्यक्त करने के लिये खड़ा हुआ हूँ । विरोध पक्ष की ओर से जो कटौती प्रस्ताव रखे गये हैं, उनका मैं विरोध करता हूँ ।

[श्री छवि राम अर्गल]

विरोध पक्ष की ओर से जोर-शोर से लोग बोलते हैं, उन्हें यह बोलने का अधिकार नहीं है। वह पिछले 30 साल में किये हुए अपने कार्यों को झाड़ने में पहले देखें, सारे का सारा उन्हें मालूम हो जायेगा कि उन्होंने क्या किया था, क्या गलतियाँ की थीं? जनता पार्टी की सरकार उन गलतियों को नहीं दोहरायेगी, वह गलतियाँ नहीं करेगी, ऐसी मुझे आशा है।

महामहिम राष्ट्रपति जी ने अपने अभिभाषण में कहा है—ग्राम चुनावों के बाद इन महीनों में संसद और सरकार ने संविधान में दी गई स्वतंत्रताओं और संरक्षणों को जनता को फिर से पूरे तौर पर हासिल कराने के लिये तेजी से काम किया है। न्यायालयों को उनकी शक्तियाँ दोबारा हासिल हो गई हैं; समाचार-पत्र स्वतंत्र हैं। नागरिकों को उनकी स्वतंत्रता पर मनमानी रोक-टोक लगने का अब कोई डर नहीं है। विधायिका, कार्यपालिका और न्यायापालिका के आपसी सम्बन्धों में और इनके साथ नागरिकों के सम्बन्ध में फिर से संतुलन बनाने के वायदे को कदम-व-कदम पूरा किया जा रहा है।—यह सारी की सारी बातें जनता पार्टी की सरकार ने की हैं और यही नहीं 19 महीने में हमारे कांग्रेसी मित्रों ने जो पाप किये थे, संविधान को जो खंडित कर दिया था, उसे भी पुनः प्रतिष्ठित करने के लिये जनता सरकार प्रयास कर रही है।

42वें संशोधन से जो संविधान को खंडित कर दिया गया था, उसकी भी पुनः प्रतिष्ठापना की जानी है। लेकिन एक माल हो जाने के बाद भी उसमें अभी संशोधन नहीं हुआ है। मैं सरकार से चाहता हूँ कि वह इसी सत्र में इसे लाये जिससे बार-बार इस बारे में विरोध-पक्ष की ओर से जो उच्चारण हो रहा है वह समाप्त हो जाये।

सबसे बड़ी कठिनाई केन्द्र और राज्यों की है। केन्द्रीय सरकार के अधीन जो कर्मचारी हैं, आई०ए०एस० और आई०पी०एस० आफिसर्स बहुत कुछ अडगंबाजी करते हैं। जो योजनाएं बनती हैं, उन सारी योजनाओं के कार्यान्वयन का कार्य इन आफिसर्स के हाथों में होता है। मेरा यह सुझाव है कि इन आई०ए०एस० और आई०पी०एस० की सेवाएं जो केन्द्र से संबंधित हैं, उनको केन्द्र वापिस ले ले। यह राज्य सरकारों को काम नहीं करने देते हैं। इनको जो वेतन-मान और तनख्वाहें मिलती हैं उसका चतुर्थ श्रेणी के कर्मचारियों पर बहुत प्रभाव पड़ता है।

आपको मालूम होगा कि आई०ए०एस० का लड़का आई०ए०एस० बनता है और आई०पी०एस० का लड़का आई०पी०एस०/सारे का सारा अष्टाचार ये आई०ए०एस० और आई०पी०एस० के लोग किये हुए हैं, इस पर रोक लगनी चाहिये। मैं सरकार से चाहूँगा कि इसको वह बारीकी से देखे और अनुसूचित जातियों और जन-जातियों का सबसे अधिक अनहित इस आई०ए०एस० और आई०पी०एस० लाबी ने किया है। मैं चाहता हूँ कि केन्द्रीय सरकार राज्यों से आई०ए०एस० और आई०पी०एस० की सेवायें वापस ले ले। आज स्थिति यह है कि शिक्षा के क्षेत्र में डायरेक्टर आफ़ एजुकेशन आई०ए०एस० हैं, उद्योग के क्षेत्र में डायरेक्टर आफ़ इंडस्ट्रीज आई०ए०एस०। सब पदों पर आई०ए०एस० के लोग बिठा दिये गये हैं। मैं चाहता हूँ कि सरकार यह व्यवस्था करे कि शिक्षा के क्षेत्र में किसी शिक्षा-शास्त्री को नियुक्त किया जाये, इंडस्ट्रीज का काम देखने के लिए किसी स्पेशलिस्ट को नियुक्त किया जाये। सभी विभागों में उन विषयों के माहिर लोगों को ही नियुक्त किया जाना चाहिए। लेकिन आज सब जगह आई०ए०एस० लाबी काम कर रही है।

मैं चाहता हूँ कि सरकार शिक्षा के बारे में दोहरी नीति को समाप्त करे। पब्लिक स्कूलों और मैट्रिक स्कूलों में समाज के कमजोर वर्गों को प्रवेश नहीं मिल पाता है। वहाँ खर्चा इतना ज्यादा है कि ये लोग वहाँ नहीं जा सकते हैं। मुझे आशा है कि जनता पार्टी की सरकार जनाकांक्षाओं के अनुरूप देश में एक समान शिक्षा व्यवस्था लागू करेगी।

शिड्यूल्ड कास्ट्स और शिड्यूल्ड ट्राइब्स के आरक्षण के बारे में उधर से बहुत जोर-शोर से बानें कही गई हैं। मैं उन मित्रों से यह पूछना चाहता हूँ कि संविधान में इन वर्गों को जो आश्वासन दिये गये हैं, पिछले तीस वर्षों में उन्होंने उन आश्वासनों को कहा तक पूरा किया है—उन्हें पूरा नहीं किया गया है। मैं जनता पार्टी की सरकार से कहना चाहता हूँ कि वह इस प्रकार की गलतियाँ न करे।

अनुसूचित जातियों और कमजोर वर्गों के लिए आरक्षण की व्यवस्था 1980 में समाप्त होने जा रही है। या तो इन वर्गों के आरक्षण को बँधी फ़ावेंडें कर के 1980 तक पूरा कर दिया जाये, और तब रिजर्वेशन को भले ही समाप्त कर दिया जाये; लेकिन अगर तब तक यह नहीं हो सकता है, तो फिर इस अवधि को और दस साल के लिए बढ़ा दिया जाये। इस का कारण यह है कि ये वर्ग अभी भी बहुत पिछड़े हुए हैं। यद्यपि उन की राजनैतिक असमानता तो काफी हद तक दूर हो गई है, लेकिन उन की आर्थिक विषमता अभी भी मौजूद है, जिस को मिटाना आवश्यक है। धर्म और जाति के आधार पर जो भेदभाव किये जाते हैं, उन्हें भी समाप्त करना होगा।

मेनटेनेंस आफ़ इनटर्नल सिव्युरिटी एक्ट, जो वास्तव में मेनटेनेंस आफ़ इन्दिरा सिव्युरिटी एक्ट था, अभी समाप्त नहीं हुआ है। उसे समाप्त करना चाहिए।

मध्य प्रदेश बहुत पिछड़ा राज्य है। पिछड़े राज्यों को जो सुविधायें दी जानी चाहिए, वह उसे नहीं दी जा रही हैं। योजना आयोग ने मध्य प्रदेश को गाडगिल फ़ार्मूला के अनुसार पर्याप्त धनराशि नहीं दी है। मैं समझता हूँ कि गाडगिल फ़ार्मूला को मंजूर कर लेना चाहिए था। उस फ़ार्मूला के आधार पर सारे देश को 4300 करोड़ रुपये की सहायता दी जानी थी, जिस में से मध्य प्रदेश का भाग 430 करोड़ रुपये था, लेकिन वह सहायता नहीं दी गई।

इस सहायता का आधार यह था कि सूखा-उन्मुख क्षेत्र, रेगिस्तानी क्षेत्र, पहाड़ी क्षेत्र और बड़े शहरी क्षेत्रों से संबंधित समस्याओं को विशेष समस्या माना गया था। ये सारी बातें मध्य प्रदेश पर लागू होती हैं, और इसलिए यह सहायता मध्य प्रदेश को दी जानी चाहिए, लेकिन वह नहीं दी गई। मध्य प्रदेश के मुख्य मंत्री और योजना आयोग के उपाध्यक्ष के बीच इस विषय पर पत्र-व्यवहार हुआ था कि मध्य प्रदेश को गाडगिल फ़ार्मूला के अनुसार सहायता दी जाये। राष्ट्रीय विकास परिषद् ने, जिस के अध्यक्ष प्रधान मंत्री हैं और सभी मुख्य मंत्री जिस के सदस्य हैं, सितम्बर, 1976 में यह निर्णय लिया था कि पांचवीं योजना-काल में केन्द्रीय सहायता गाडगिल फ़ार्मूला के आधार पर दी जायेगी।

आपको मालूम होगा कि मध्य प्रदेश में हरिजन-आदिवासियों की संख्या बहुत अधिक है। उन के विकास के लिए योजना आयोग की सिफ़ारिशों के अनुसार प्रतिरिक्त धन की आवश्यकता थी, लेकिन वह सहायता नहीं दी जा रही है। मध्य प्रदेश में हरिजन-आदिवासियों के विकास के लिए कई परियोजनायें लागू की जा रही हैं। उन में कटौती की गई है, जो कि नहीं करनी चाहिए थी। जब सरकार हरिजन-आदिवासियों और पिछड़े वर्गों को बढ़ावा देने की बात

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करती है, तो यह सहायता भी देनी चाहिए ।

आप को मालूम है कि राजस्थान, गुजरात, मध्य प्रदेश और बिहार जैसे पिछड़े राज्यों के बीच कई अन्तर्राज्यीय विद्युत् लाइनें और अन्तर्राज्यीय मार्ग हैं । मैं मुरैना क्षेत्र से चुन कर आता हूँ । चम्बल बैली में रहने वाले डाकुओं ने हजारों सालों से उस क्षेत्र का विकास नहीं होने दिया है ।

(1) चम्बल पाली घाट श्योपुर,
(2) चम्बल घाट मेंडराल करोली सवल-गढ़ रोड़ पर अन्तर्राज्यीय पुल मंजूर हैं लेकिन उनके टेंडर की प्रक्रिया चल रही है । कभी टेंडर मांगा जा रहा है कभी कुछ हो रहा है लेकिन उन पर कार्य प्रारम्भ नहीं हो रहा है । दोनों पुल मध्य प्रदेश राजस्थान की सीमा पर हैं । अन्तर्राज्यीय पुल बनने से अवरुद्ध मार्ग खुलेगा । राजघाट का पुल भी इसी वर्ष बनने की बात थी । वह भी मार्ग अवरुद्ध है । रेल मंत्री जी ने अपना बजट पेश किया । उस पर भाषण देते हुए उन्होंने कहा था कि हम पिछड़े क्षेत्रों में रेलवे लाइन ले जाएंगे । सवाई माधोपुर से इटावा तक एक रेलवे लाइन निकालने का प्रस्ताव था । मध्य प्रदेश जो एक पिछड़ा क्षेत्र है उस में से हो कर वह रेलवे लाइन गुजर रही थी । लेकिन उसका कोई प्रावि-जन रेल मंत्री जी ने नहीं किया । इस तरह से पिछड़े क्षेत्रों के आधार पर योजना बनाने की बात पर विचार नहीं किया जाता है ।

हमारे मध्य प्रदेश में खनिज सम्पदा की कोई कमी नहीं है । उस आधार पर बेलाडीला में अयस्क का एक कारखाना लगाया जाना आवश्यक था लेकिन वह नहीं लगाया गया । मध्य प्रदेश और महाराष्ट्र के क्षेत्र में उपलब्ध अयस्क

के लिए एक कारखाना प्रस्तावित है । वह तुरन्त लगाया जाये मैं सरकार से यह कहना चाहता हूँ कि केन्द्रीय सरकार की वजह से आज जो नगर-पालिकाओं की आय कम हो गई है उस के लिए उन्हें अधिक सहायता देने की आवश्यकता है । अगर बेन्द्र उस में और अधिक सहायता उन्हें दे तो मध्य प्रदेश की म्यूनिसिपैलिटीज की जो हालत खराब हो गई है उसका सुधार हो सकता है ।

मध्य प्रदेश के बारे में बहुत कुछ उछाला गया और कहा गया । मैं बताना चाहता हूँ कि मध्य प्रदेश की सरकार ने जो काम किया है वह बाकी राज्य सरकारों से नहीं किया । मध्य प्रदेश की सरकार पहली सरकार है जिस ने 18 साल की आयु वालों को मताधिकार को मान लिया । पंचायतों के जो चुनाव होंगे उन में 18 साल के व्यक्तियों को वोट देने का अधिकार वहां दिया गया है । हरिजन और आदि-वासियों के हित में कई काम मध्य प्रदेश की सरकार ने किए हैं । सरपंच अगर सवर्ण होगा तो उप-सरपंच हरिजन होगा यह फैसला मध्य प्रदेश की सरकार ने किया है । हमारे मित्र जो कहते हैं कि वहां मिति मिसा लागू किया है तो आप को मालूम है कि सारे देश में हिंसा और अराजकता का वातावरण फैलाने का काम कुछ शक्तियां कर रही हैं । अभी बनारस की घटना आप को मालूम ही है । और भी ऐसी कई घटनाएं हैं । हमारे मुरैना जिले में कांग्रेस के राज्य में भडौली ग्राम को जला दिया गया । इस प्रकार की कई घटनाएं कांग्रेस के राज्य में हुई

थी। उन में कमी हुई है यह सच है लेकिन एक भी धटना ऐसी नहीं होनी चाहिए।

भूमि वितरण का काम पिछली सरकार तीस सालों में नहीं कर सकी। हमारी सरकार भी पिछली सरकार का अनुसरण कर रही है। मैं सरकार से कहना चाहता हूँ कि जो तीस सालों में वे नहीं कर पाए हमारी सरकार उस काम को एक साल के अन्दर कर सकती थी लेकिन इस को किया नहीं। इसलिए इस को द्रुत गति से करना चाहिए।

प्राकृतिक आपदाओं के बारे में भी मैं कुछ कहना चाहता हूँ। बाढ़ सूखा भूमि कटाव आदि के लिए हमारे प्रदेश को 30, 40 करोड़ रुपए की आवश्यकता है। यह सहायता दी नहीं गई है। अधिकांश भाग हमारे प्रदेश का बाढ़ से पीड़ित रहा है और कुछ सूखे से पीड़ित रहा है। इस सारी की सारी स्थिति से निपटने के लिए मध्य प्रदेश सरकार की सहायता करने की आवश्यकता है। कोयला भी वहां पड़ा हुआ है। मैं चाहता हूँ कि केन्द्रीय सरकार अधिक वित्तीय सहायता वहां के लिए दे।

तीस सालों में हमारे मित्र जो सामने बंठे हैं उन्होंने निरक्षरता के विषय में कोई विशेष अभियान नहीं चलाया। मैं चाहता हूँ कि जनता सरकार निरक्षरता मिटाने के लिए अभियान चलाए और 14 साल तक के बच्चों के लिए अनिवार्य शिक्षा लागू करे। यह मेरा सरकार का सुझाव है।

जहां आदिवासी विकास खंड हैं वहां पर तो आदिवासी परियोजनाएं लागू हैं लेकिन जहां हरिजन बाहुल्य क्षेत्र हैं वहां कोई योजना नहीं है। इन क्षेत्रों में हरिजन बाहुल्य विकास

खंड बनाए जाएं और उनके विकास की परियोजनाएं लागू की जाएं। जो सुविधाएं आदिवासियों को दी जाती है वह हरिजनों को भी दी जाएं। तीस सालों से वह हुआ नहीं है। खेतिहर मजदूर और श्रमिकों के बारे में भी मैं आप के सामने कुछ विचार रहना चाहूंगा। हमारे यहां जो खेतिहर मजदूर हैं, उन को तीन-चार रुपए रोज मजदूरी मिलती है, यह पर्याप्त नहीं है, यह अधिक मिलनी चाहिए। इस के बारे में अभी तक सरकार द्वारा विचार नहीं किया गया है, मैं चाहता हूँ कि उन की दैनिक मजदूरी को बढ़ाया जाए।

आप को मालूम है कि हमारी सरकार की नीति है कि हम छोटे उद्योग का, कृषिजन्य उद्योगों का विकास करेंगे। लेकिन मैं आप का ध्यान अपने यहां के स्माल स्केल यूनिट्स की तरफ दिलाना चाहता हूँ। हमारे यहां आज 65 पंजीकृत यूनिट्स बन्द पड़े हैं। आप को यह मालूम है कि सरकार की तरफ से अनेकों तरह के इंस्पेक्टरों का काम करते हैं, सेल्ज टैक्स इंस्पेक्टर, इण्डस्ट्रीज इंस्पेक्टर, एक्साइज इंस्पेक्टर, पुलिस इंस्पेक्टर—ये लोग इन यूनिटों को काम नहीं करने देते हैं। बहुत से शिक्षित बेरोजगार अपना धन्धा करना चाहते हैं, लेकिन ये लोग तरह-तरह की रुकावटें डालते हैं, जिस से वे लोग रोजगार नहीं कर पाते हैं।

आज देश में बहुत से भारी उद्योगों की इकाइयां घाटे में चल रही हैं। कई मिनी स्टील प्लांट्स हैं—जिन को एक जगह से उठाकर दूसरी जगह ले जा कर लगा देते हैं और इस काम के लिये सरकारी एजेन्सियों के माध्यम से,

[श्री छवि राम अर्गल]

वित्त निगम के माध्यम से पैसा ले लेते हैं। जो उद्योगपति इस प्रकार पैसे का दुरुपयोग करते हैं, उन के ऊपर रोक लगाई जानी चाहिये। भारी उद्योगों के बारे में सरकार की नीति स्पष्ट होनी चाहिये। और जहां पर भी भारी उद्योग लगें, वहां उनका प्रभाव स्माल-स्केल इण्डस्ट्रीज़ पर नहीं पड़ना चाहिये। कहीं पर यदि कपड़े की मिल लगाई जाये, तो इस बात का ध्यान रखा जाय कि छोटे-छोटे पावर लूमज सुरक्षित रहें। अगर बड़े उद्योग में बुनाई का काम किया जाये, तो जो छोटे-छोटे काम हैं, जैसे तान का काम है, यह छोटे उद्योगों को दिया जाना चाहिये, लेकिन पिछले सालों में ऐसा नहीं किया गया है।

एक विशेष बात की ओर में सरकार का ध्यान आकर्षित करना चाहता हूँ— उत्पादन पर टैक्स लगाना चाहिये। एकसाइज ड्यूटी लगती है तो इसका प्रभाव अधिक पड़ता है। इसलिए आप उत्पादन पर टैक्स लगायें। बहुत सी मिलें बीमार हो जाया करती हैं और उद्योगपति उन मिलों को बन्द कर देते हैं। इसके बारे में सरकार को सोचना चाहिये ताकि मिलें बीमार घोषित न की जा सकें।

मेरा क्षेत्र चम्बल कमाण्ड एरिया का क्षेत्र है, जो बहुत समय तक डाकू पीड़ित क्षेत्र रहा है। वहां पर लाखों एकड़ भूमि को रिक्लेम कर दिया जाये, तो वह भूमि कृषि योग्य हो सकती है। आप को मालूम होगा—हमारे यहां इस काम के लिये केन्द्रीय सरकार द्वारा काफ़ी पैसा दिया गया, लेकिन उस

पैसे को रिक्लेमेशन की स्कीम पर खर्च नहीं किया गया। मैं चाहता हूँ कि हमारी सरकार चम्बल के बीहड़ों का समतलीकरण करे। इसी भूमि में डाकू पैदा होते थे, वहीं छिपते थे, लेकिन आदरणीय जयप्रकाश नारायण ज। के आवाहन पर यह समस्या खत्म हो गई थी, सभी डाकूओं ने समर्पण कर दिया था लेकिन अब यह समस्या पुनः पैदा होने लगी है। चम्बल के बीहड़ों को रिक्लेमेशन करा कर युद्ध-स्तर पर यह भूमि हरिजनों और आदिवासियों में बांटी जाये और सरकार स्वयं इस काम को अपने हाथ में ले कर कराये।

आप को मालूम होगा — हमारे प्रदेश से कई अन्तर्राज्यीय मार्ग बनाने के प्रस्ताव केन्द्रीय सरकार के पास आये हैं। चम्बल के ऊपर पुल बनाने का प्रश्न है, जिस पर अभी तक विचार नहीं हुआ है, यद्यपि पांचवीं पंचवर्षीय योजना में उस को प्रस्तावित किया गया था। मैं चाहता हूँ कि अन्तर्राज्यीय मार्गों का तुरन्त निर्माण कराया जाये।

हमारा प्रदेश बहुत पिछड़ा और डाकू पीड़ित क्षेत्र रहा है। इसके विकास के लिये योजनायें बननी चाहियें। हमारे यहां चम्बल का पानी जहां एक अभिशाप था, वहां वरदान भी सिद्ध हुआ है। चम्बल सिंचाई प्रणाली से 5 लाख, 60 हजार एकड़ में सिंचाई हो रही है लेकिन गत 5-6 वर्षों से करीब-करीब दो लाख एकड़ भूमि में जल-निकास की समस्या गम्भीर रूप धारण कर गई है।

जमीन खराब हो गई है । कृषि विशेषज्ञों के प्रतिनिधि ने चम्बल कमान्ड स्कीम को सिक स्कम बताया है—
Chaimbal project is a sick project.

चम्बल नहर प्रणाली से रिसान का पानी आस-पास के क्षेत्र में बुरी तरह भरा रहता है जिस के कारण सबलगढ़, पहाड़गढ़, जीरा, मेहगांव आदि क्षेत्रों में हजारों एकड़ भूमि काष्ठ से वन्चित हो चुकी है ।

चम्बल नहर प्रणाली में जल निस्सारण का कोई प्रावधान नहीं किया गया तो कई स्थानों पर जो खेती की जा रही है वह खराब हो जाएगी । मैं चाहता हूं इस के लिए भी योजना बनाई जानी चाहिए और सिंचाई विभाग को कार्यक्रम हाथ में लेने चाहिए और सिंचाई की जो अव्यवस्था है, उस को दूर किया जाना चाहिए ।

MR. CHAIRMAN: We will adjourn now for half an hour to re-assemble at 5 p.m. for the presentation of the budget

16.31 hrs.

The Lok Sabha then adjourned till Seventeen of the Clock.

The Lok Sabha re-assembled at Seventeen of the Clock.

[MR. SPEAKER in the Chair]

GENERAL BUDGET, 1978-79

MR. SPEAKER: The hon. Finance Minister.

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I rise to present the Budget for the year 1978-79.

2. The Economic Survey has presented a detailed review of the trends in the Indian economy for the current year. I shall, therefore, refer only briefly to them.

3. We inherited a highly explosive inflationary situation when we took office. Prices in 1976-77 went up by over 12 per cent. In a year in which real gross national product increased by less than 2 per cent, money supply went up by 20 per cent. Thus at the beginning of 1977-78, the economy was faced with a massive excess of liquidity which threatened to unleash a fresh bout of inflation. In the early part of the year, our Government, in the process of honouring its commitments made to the people, withdrew the compulsory deposit scheme and also restored the statutory bonus of 8.33 per cent. These measures no doubt further added to the pressure of demand. Against this background, it is most gratifying that the economy has been so managed during the current year as to ensure that prices did not increase. Hon'ble Members will be pleased to note that the wholesale price index is today lower than the level inherited by us from the previous Government.

4. This relative price stability has been achieved by pursuing an active policy of supply management and public distribution and a policy of restriction on money and credit. The issue of cereals and sugar from the public stocks has been liberal. Large quantities of edible oil, cotton and artificial fibres were imported to make up domestic shortfalls. Exports of a number of essential commodities were regulated and export duties were adjusted in order to increase domestic availability. Both administrative and monetary steps were taken to ensure that speculative hoarding did not take place and cornered stocks came on to the market. At the same time an active support programme was pursued with regard to many commodities other than cereals to en-